



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,9th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	Cont.Cas(C)/793/2022	ASHISH NATH <b>Versus</b> DR JOHN BERCHMANS EKKA AND 3 ORS	MR. S K TALUKDAR MR. J M A CHOUDHURY MR. A B T HAQUE	
<b><u>ADMISSION</u></b>				
2	Mat.App./49/2022	SMTI. DIBASHI PHUKAN <b>Versus</b> SRI HEMANTA DAS	MR. P K SARMA MS. B BHUYAN MS R SAHIN	
3	Mat.App./1/2023	AJAY BARUAH <b>Versus</b> DHARITRY RAJBONGSHI	MR. U K DAS MS. B D SARMAH MS. H THAKURIA	
4	WA/2/2023 B/O	PRASANTA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM SC, J M B
	<b>WITH</b> I.A.(Civil)/34/2023 <b>in</b> WA/2/2023	PRASANTA SARMAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	GA, ASSAM SC, J M B
<b><u>ORDERS</u></b>				
5	WP(C)(Suo Moto)/8/2018 FIXED	X X X <b>Versus</b> IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
6	PIL/60/2019 FIXED	BACHPAN BACHAO ANDOLAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM SC, GHC

7	WITH PIL(Suo Moto)/1/2018	X-X-X <b>Versus</b> IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS( SC, GHC)	GA, ASSAM ASSTT.S.G.I.
<b>HEARING</b>				
8	WA/2/2018 FIXED	THE STATE OF ASSAM <b>Versus</b> DEEPAR BEEL PACHPARA SAMABAI SAMITY LTD	MR. D NATH	MR. U K NAIR MR H DAS, SC-AFDC, SC- GMDA,SC-GMC,SC-PCB, A.S.G.I. MR H DAS, SC-AFDC, SC- GMDA,SC-GMC,SC-PCB, A.S.G.I. MR. B C DEKA SC, SEC. EDU. MR. J HATIMURIA SC, BTC SC, FINANCE
9	WA/343/2021 B/O, WITH REVIEW PET./5/2014 (D/O), WP(C)/5532/2010 (D/O), WP(C)/4462/2015 (D/O), WP(C)/5394/1999 (D/O), CR/2891/1998 (D/O)	KHANINDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R C SAIKIA MR. M KALITA MS. B PHOM	SC, SEC. EDU. MR. J HATIMURIA SC, BTC SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANAR	13-12-2022	To	08-02-2023
3)	MR. M ISLAM	20-12-2022	To	09-01-2023
4)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
5)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
6)	MR. P PATHAK	03-01-2023	To	27-01-2023
7)	MR. R BORUAH	05-01-2023	To	11-01-2023
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9)	MR. S SHARMA	09-01-2023	To	10-01-2023
10)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
11)	MR. N J GOGOI	09-01-2023	To	09-01-2023
12)	MR. M SARANIA	09-01-2023	To	09-01-2023
13)	MR. R K JAIN	09-01-2023	To	10-01-2023
14)	MR. I ALAM	09-01-2023	To	19-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,9th January 2023]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

#### [DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING AND  
ADDITIONAL HEARING CAUSE LIST DATED  
02-01-2023 TO 03-03-2023 (RELATING TO  
DIVISION BENCH-II), ALONG WITH THE  
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL  
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)  
RELATING TO FOREIGNER MATTER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3406/2019 WITH LCR	SACHIN HAZONG @ SOCHINDRA HAJONG @ SUCHINDRA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R C DAS MR P BURAGOHAIN MR S C DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
2	WP(C)/3497/2019	A. ROUP @ A. ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. U C RABHA MR. S M SARMA MR. M M DEKA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/7915/2022 WITH LCR	MD. MAKBUL HUSSAIN @ MAGBUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
4	<b>WITH</b> WP(C)/3409/2021	MD. MAKBUL HUSSAIN @ MAGBUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/8404/2022	MOZAMMEL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. N HOSSAIN MR M MONDAL	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
6	WP(C)/48/2023 B/O	MD. MANNAS ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

7	WP(C)/69/2023 B/O	MD CHIYABUDDIN@CHYABUDDIN TALUKDAR@SHYABUDDIN TALUKDAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR B CHANDA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/83/2023	PARESH CHANDA @ PARESH CHANDRA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M DASGUPTA MD S ALI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
9	WP(C)/84/2023 B/O	MAMTAJ BEGUM @ MAMTAJ BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R ISLAM MR T T MONI	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
10	WP(C)/99/2023	AMIRAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/105/2023	MUSSTT. JARINA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. B CHOWDHURY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	WP(C)/114/2023 B/O	MD. HATEM ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/126/2023	MD. RAHIM UDDIN ALI @ RAHIM UDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. P SUNDI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/129/2023	MD. KHALEK ALI @ ABDUL KHALEK <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/130/2023	HARMUJ ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD MR E AHMED	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/142/2023	MD. SONA MIYA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS N DEKA MR SAURADEEP DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/149/2023	SABITRI SAHA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR R S CHAUHAN MR. B HUSSAIN MR A HAQUE MR. D ZAKARIA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
<b>ADMISSION</b>				
18	WP(C)/1744/2017 WITH LCR	KANAK DUTTA @ KANCHAN DUTTA <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.S D PURAKAYATHA MR.S CHOUDHURY MR. L R MAZUMDER MD. I HUSSAIN MR. A Z AHMED	GA, ASSAM ASSTT.S.G.I.

19	WP(C)/6050/2018 B/O, WITH LCR	ABDUL JABBAR <b>Versus</b> UNION OF INDIA AND 6 ORS.	MR. J SARMAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
20	WP(C)/8260/2019 WITH LCR	NAUSAD ALI @ NOUSHAD ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
21	WP(C)/3651/2022 WITH LCR	RAJIB BHATTACHARJEE <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS P AGARWAL MR. B J DAS	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
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**THE GAUHATI HIGH COURT AT GUWAHATI**

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**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**  
**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
<b>HEARING</b>				
1	WA/212/2020 PART-HEARD	NIKHIL CHANDRA DAS <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. R P SARMAH MS S P CHETRY	MR. B D GOSWAMI GA, AP

LEAVE NOTE OF ADVOCATES FOR 09/01/2023

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANAR	13-12-2022	To	08-02-2023
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14)	MR. I ALAM	09-01-2023	To	19-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
MR. JUSTICE N.K. SINGH AND AND HONOURABLE  
MR. JUSTICE S.SAIKIA]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	Arb.P./1/2023	M/S B N SHARMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	SC, PWD
2	Arb.P./3/2023	SWETA JALAN <b>Versus</b> URBAN WORLD MOTORS PVT. LTD. AND ANR.	MR G RAHUL MR. D M NATH	
<b><u>ADMISSION</u></b>				
3	WP(C)/7021/2018 FIXED	MRINMAY KUMAR DAS AND ANR. <b>Versus</b> THE GAUHATI HIGH COURT AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM MR H K DAS, SC GAUHATI HIGH COURT MR. R BORPUJARI, SC, REVENUE DEPARTMENT SC, GHC SC, FINANCE
<b><u>ORDERS</u></b>				
4	Review.Pet./111/2019 FIXED, WITH WP(C)/3248/2016 (D/O), CAVT./160/2019 (D/O), Review.Pet./1/2016 (D/O), WP(C)/6273/2014 (D/O), CAVT./1481/2015 (D/O)	SMTI. MITALI GOHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R DE	GA, ASSAM MR. M J BARUAH FOR CAVEATOR
5	Review.Pet./15/2020 FIXED, WITH WP(C)/9190/2019 (D/O)	ABDUL HAMID KHANDAKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, HIGHER EDU MR R DHAR (R-3)
6	Review.Pet./18/2021 FIXED, WP(C)/4243/2019 (D/O)	THE DEPUTY COMMISSIONER, CHARAIDEO AND ANR. <b>Versus</b> PREM KANTA TANTABAI AND 7 ORS.	MR. J PATOWARY	

7	Review.Pet./23/2021 FIXED, WITH WP(C)/1705/2015 (D/O)	ANIS ALAM KHAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S SARMA MR. A DEKA MRS. P GOSWAMI MR. S K DEKA MR D K DAS MR. A GAUTAM	SC, SEC. EDU. MR. M K CHOUDHURY MR J ABEDIN MR. S P ROY MR. D A KAIYUM MR. A BARKATAKI MR. N BARUAH MR A K RAI MR P BHARDWAJ MR. M SARMA MR J ISLAM MS K GOGOI MS. N RAI SC, SEBA
8	Review.Pet./106/2021 FIXED, WITH WP(C)/3386/2018 (D/O)	ON THE DEATH OF BIJOY SHANKAR THAKUR HIS LEGAL HEIRS, <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. B CHETRI (r-8) MS. D MUSAHARY MR K KASHYAB (r-8) MR. R BARPUJARI SC, FINANCE
9	<b>WITH</b> WP(C)/4729/2021	ON THE DEATH OF BIJOY SHANKAR THAKUR, HIS LEGAL HEIRS REP. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. B CHETRI (R-4) MR. M BHATTARAI (R-4) MR P BHATTACHARJYA (R-4) SC. EDU.
10	Arb.P./24/2022	SMT. DRAUPADI DEVI BERIA AND ANR. <b>Versus</b> SMTI. SUSHILA DEVI AND 2 ORS.	MR. SAILENDRA DEKA MR. BHASKAR DUTTA, SENIOR ADVOCATE MS. J BORO MR J DAS	
11	Review.Pet./107/2022 FIXED, WITH WP(C)/915/2019 (D/O)	MANOJ SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. J GAYAN	SC, HEALTH SC. MEDICAL
12	Review.Pet./133/2022 Arb.P./2/2021 (D/O)	M/S SIANG ENTERPRISE <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	A W AMAN MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	MR H GUPTA ASSTT.S.G.I.
13	I.A.(Civil)/66/2023 Arb.P./11/2022(D/O) <b>in</b> Arb.P./11/2022	MANI SHANKAR DAS, <b>Versus</b> DEBABRATA BORDOLOI ,	MR. SAILENDRA DEKA MS. J BORO	MR P J DUTTA
<b>HEARING</b>				
14	WP(C)/763/2018 PART-HEARD, FIXED	MAHESH HAZARIKA <b>Versus</b> THE GAUHATI HIGH COURT AND 3 ORS.	MR. N BORAH MR. H MAZUMDER	MR. Y DOLOI (SC, TRANSPORT DEPTT.) MR. U K NAIR (SC, GHC) MR. A DHAR (R-3) MD. F FARIDI (R-3)
15	Arb.P./6/2022 FIXED	FATIK BHATTACHARJEE <b>Versus</b> PIUSH AGARWAL AND 2 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. B PATHAK (r-1,2,3) MR. R THADANI (r-1,2,3)

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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
3)	MR. M ISLAM	20-12-2022	To	09-01-2023
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9)	MR. S SHARMA	09-01-2023	To	10-01-2023
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14)	MR. I ALAM	09-01-2023	To	19-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday,9th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/633/2022 FIXED	SYED MOHBUBUL MAJID <b>Versus</b> DR. BIJOYA CHOUDHURY AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	SC, SEC. EDU. GA, ASSAM MRS. D DAS BARMAN MR S M T CHISTIE SC, AGA
2	Cont.Cas(C)/715/2022 WITH REVIEW PET./167/2016(D/O), WP(C)/9306/2019(D/O), WP(C)/3190/2012 (D/O), FIXED	DILIP KUMAR TALUKDAR AND 4 ORS <b>Versus</b> DR. BIJOYA CHUODHURY AND 2 ORS	MR. N SARMA MR H BEZBARUA	
3	Cont.Cas(C)/732/2022 FIXED	ABDUL MOJID <b>Versus</b> BIJOYA CHOUDHURY, IAS AND 5 ORS.	MR S M ABDULLAH P MR. S RAHMAN MR S H SIKDAR MR. J ALI MD R ISLAM	SC, SEC. EDU. SC, SEC. EDU. SC, BTC
4	WP(C)/6786/2022 FIXED	SANGITA CHUTIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
5	WP(C)/7218/2022 FIXED	BABITA PAO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS A BUJARBARUAH MS N DAS	SC, SEC. EDU. GA, ASSAM
6	WP(C)/7459/2022 B/O	SHAMS UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, ELEM. EDU
7	WP(C)/7570/2022 FIXED	GUDDU KUMAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A L MANDAL	SC, ELEM. EDU GA, ASSAM
8	WP(C)/7667/2022 FIXED	SHAHIDUR SHA KHANDAR AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 19 ORS.	MR. U K NAIR MR. N ALAM R K MR H K DAS MR. A RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
9	WP(C)/7671/2022 FIXED	FRANKLIN HUSSAIN AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 19 ORS.	MR. U K NAIR MR. N ALAM R K MR H K DAS MR. A RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
10	WP(C)/7677/2022 FIXED	JOHIRUL ISLAM AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B SINHA MR. M HUSSAIN	SC, ELEM. EDU SC, SSA

11	WP(C)/8199/2022 FIXED	CHAND MAHAMMAD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MR S AFRIDI	SC, SEC. EDU.
12	WP(C)/8336/2022 FIXED	MANTU TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. SC, N C T E
13	WP(C)/8411/2022 FIXED	RAKHI DEVI AND 46 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. M AHMED MD I H LASKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
14	WP(C)/8432/2022 FIXED	KAMAL KRISHNA KAKOTI <b>Versus</b> THE DIBRUGARH UNIVERSITY AND 3 ORS.	MR. U J SAIKIA MS M DAS	SC, DIB. UNIVERSITY
15	WP(C)/8439/2022 FIXED	PANIRAM RAMCHIARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC SC, FINANCE
16	Cont.Cas(C)/20/2023	GITABALI SINGHA AND ANR <b>Versus</b> COL. Y S PARMAR AND ANR	MR. A K BARUAH MR. N MAHAJAN MR A DAS	
17	WP(C)/77/2023	SUNITA PATOWARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D CHOUDHURY	SC, SEC. EDU. GA, ASSAM SC, FINANCE
18	WP(C)/88/2023	LOHIN CH BRAHMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	B KUMAR MR. S UPADHAY	SC, ELEM. EDU SC, BTC
19	WP(C)/95/2023	MANINDRA NATH ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N NATH MR. D THAKUR MR N TALUKDAR MS D BORUAH	SC, AAU
20	WP(C)/116/2023	ANIRUDDHA PATHAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR T CHAKRABORTY MR. D CHOUDHURY	SC, SEC. EDU. GA, ASSAM SC, FINANCE
21	WP(C)/121/2023	ANU GOGOI <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. J I BORBHUIYA	SC, ELEM. EDU SC, AG (A AND E) SC, FINANCE
22	WP(C)/133/2023 FIXED	NURUL ISLAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S BANIK MR. B U LASKAR	SC, ELEM. EDU
23	WP(C)/137/2023	AYESHA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS J. AKTAR	SC, ELEM. EDU GA, ASSAM
24	WP(C)/139/2023	AKONI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, SEC. EDU. GA, ASSAM SC, AG
25	WP(C)/143/2023	JALAL UDDIN LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, HIGHER EDU SC, FINANCE SC, HEALTH
26	WP(C)/145/2023	DIPULINA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A KHANIKAR R L CHUTIA	SC, ELEM. EDU
27	WP(C)/148/2023	AMINUL HOQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. A HUSSAIN MR R ISLAM MS N RAI	SC, SEC. EDU. GA, ASSAM
<b>ADMISSION</b>				
28	WP(C)/2138/2018 FIXED	ISLAM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S Y AHMED MR. N H BARBHUIYA	SC, ELEM. EDU MR. N NATH (R6) MR. D THAKUR (R6) MR. M SARMA (R6) MR. A J SAIKIA (R6) MS. I GOHAIN (R6) MS D DEKA (R6) MS J A AHMED (R6) MS. C KHAKHLARY (R6)

29	WP(C)/1534/2020 FIXED	SMT. USHAJYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM MR. T SK	MR. S. M.T SHISTI, SC, SEC. EDU. (R-1,3,6) SC, AG (A AND E) (R-4) GA, ASSAM MR. B J GHOSH MR. R BORPUJARI, SC, FINANCE (R-2)
30	WP(C)/2120/2021 B/O	ABDUL MANNAN <b>Versus</b> THE GOVT OF ASSAM AND 6 ORS	MRS. B GOGOI MS M DAS MR. P SAIKIA	SC, ELEM. EDU MR. A R BHUYAN (R-6) MR. J AHMED MR. M DUTTA (R-7) MR. N UDDIN (R-7) MR. P A AHMED MR. S RANA (R-6) MR S U AHMED
31	WP(C)/2392/2021 FIXED	JAGRITI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU SC, SSA
32	WP(C)/5767/2021 B/O	RABINDRA NARAYAN DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA MS D DUTTA	SC, ELEM. EDU SC, FINANCE
33	WP(C)/6597/2021	KANIKA DEVI <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. K SINGHA MRS. P BARUAH	SC, SEC. EDU. SC, FINANCE
34	WP(C)/1083/2022 FIXED	JESMINA AHMED AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R ALI H A AHMED DR. R HOQUE MR A S SK	SC, SEC. EDU. GA, ASSAM MD S HUSSAIN (R-5) MR M Z SHAH (R-5) MR. S M RAHMAN (R-5)
35	WP(C)/2616/2022 FIXED	SAYED ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. M ISLAM	SC, SEC. EDU. GA, ASSAM MD. S ALOM (R-6) MS. A BEGUM (R-6) MR. M S ALAM (R-6) MR R KARIM (R5)
36	WP(C)/3100/2022 FIXED	ANSHUMITA GOGOI AND 44 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
37	WP(C)/3695/2022 B/O	PRANAB DUTTA AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	SC, HIGHER EDU
38	WP(C)/4175/2022 FIXED	MAINUL HOQUE SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, ELEM. EDU GA, ASSAM
39	WP(C)/5445/2022	TARA BALA BRAHMA @ TARA BALA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, SEC. EDU. GA, ASSAM SC, BTC
40	WP(C)/5464/2022 WITH SEVEN VOLUMES	ZAHID HASAN ULLAH AND 141 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, HEALTH
41	WP(C)/6362/2022	ARSHADUR RAHMAN LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	SC, ELEM. EDU SC, TREASURY SC, FINANCE
42	WP(C)/6439/2022 FIXED	BANI PATHAK <b>Versus</b> THE TEZPUR UNIVERSITY AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	MR. S K MEDHI DY.S.G.I.
43	WP(C)/7332/2022 FIXED	BHUMIKA DAS (MINOR) AND 10 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MD. I H KHAN MR A ALIM SK	GA, ASSAM DY.S.G.I.

44	<b>WITH</b> WP(C)/6653/2022	ELIAS AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM ASSTT.S.G.I. SC, NAVODAYA VIDYALAYA
45	WP(C)/7673/2022 FIXED	LABDHA PRATIM DAS AND 2 ORS <b>Versus</b> DIBRUGARH UNIVERSITY AND 5 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	SC, DIB. UNIVERSITY SC, EDU

**ORDERS**

46	Cont.Cas(C)/142/2022 FIXED	HEMANTA DUTTA AND 20 ORS <b>Versus</b> B KALYAN CHAKRAVARTHY, IAS	MR. R ALI H A AHMED MR R ISLAM MR S KHAN	MR. D SAIKIA (r-1) MR. R MAZUMDAR (r-1) MR. U SARMA (r-1)
47	I.A.(Civil)/2175/2022 FIXED <b>in</b> WP(C)/2655/2022 <b>WITH</b> WP(C)/2655/2022	PRAKASH DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM SC, FINANCE SC, FINANCE DEPTT.
48	I.A.(Civil)/3838/2022 WP(C)/7186/2022(D/O), FIXED <b>in</b> WP(C)/7186/2022	PRAKASH DEKA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS SIRAJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
3)	MR. M ISLAM	20-12-2022	To	09-01-2023
4)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
5)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
6)	MR. P PATHAK	03-01-2023	To	27-01-2023
7)	MR. R BORUAH	05-01-2023	To	11-01-2023
8)	MR. P C DEY	17-01-2023	To	18-01-2023
9)	MR. S SHARMA	09-01-2023	To	10-01-2023
10)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
11)	MR. N J GOGOI	09-01-2023	To	09-01-2023
12)	MR. M SARANIA	09-01-2023	To	09-01-2023
13)	MR. R K JAIN	09-01-2023	To	10-01-2023
14)	MR. I ALAM	09-01-2023	To	19-01-2023



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,9th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 6**

**[THIS BENCH WILL SIT AT 10:30 AM**

**THE SPECIAL DIVISION BENCH COMPRISING OF  
HONOURABLE MR. JUSTICE S.SHYAM AND HONOURABLE  
MR. JUSTICE P.J. SAIKIA AND SINGLE BENCH  
HONOURABLE MRS. M.NANDI WILL SIT AFTER  
RISING OF THIS BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	Crl.A./121/2021 PART-HEARD, WITH LCR 10 FILES, FIXED, BY SLIP	THE STATE, NATIONAL INVESTIGATION AGENCY <b>Versus</b> AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM.. SC, NIA	MR. K N CHOUDHURY (R-2) MR S BORTHAKUR (R- 2,3,4) MS. P BORAH (R-2,3,4) MR R SENSUA (R-2) MR. D J DAS MR. D J DAS MR D BORAH (R-1)
2	<b>WITH</b> Crl.A./122/2021	THE STATE, NATIONAL INVESTIGATION AGENCY <b>Versus</b> AKHIL GOGOI AND 3 ORS	MR. R K D CHOUDHURY MR D SAIKIA, ADVOCATE GENERAL,ASSAM.. SC, NIA	MR. S BORTHAKUR(R-1,2,3 & 4) MS. P BORAH(R-1,2,3 & 4)

LEAVE NOTE OF ADVOCATES FOR 09/01/2023

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANAR	13-12-2022	To	08-02-2023
3)	MR. M ISLAM	20-12-2022	To	09-01-2023
4)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
5)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
6)	MR. P PATHAK	03-01-2023	To	27-01-2023
7)	MR. R BORUAH	05-01-2023	To	11-01-2023
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9)	MR. S SHARMA	09-01-2023	To	10-01-2023
10)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
11)	MR. N J GOGOI	09-01-2023	To	09-01-2023
12)	MR. M SARANIA	09-01-2023	To	09-01-2023
13)	MR. R K JAIN	09-01-2023	To	10-01-2023
14)	MR. I ALAM	09-01-2023	To	19-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Monday,9th January 2023]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 6**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING  
CAUSELIST DATED 02-01-2023 TO  
03-03-2023(RELATING TO SPECIAL  
DIVISION BENCH),ALONG WITH THE  
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO  
REMAIN PRESENT WHILE TAKING MATTERS  
OF THE HEARING CAUSELIST**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
MR. JUSTICE S.SHYAM AND HONOURABLE MRS.  
JUSTICE M.NANDI, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
1	Crl.A./78/2021	CHINMOY LAHKAR <b>Versus</b> NATIONAL INVESTIGATION AGENCY	MR P KATAKI MR D CHAKRABORTY MRS R BEGUM MS. M DEVI	SC, NIA
<b>ADMISSION</b>				
2	Crl.A./44/2022	JAGABANDHU RAY @ DINABANDHU RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. L DEVI	PP, ASSAM
3	Crl.A./338/2022	BAPAN AHMED CHOUDHURY <b>Versus</b> NATIONAL INVESTIGATION AGENCY	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI	SC, NIA
4	Crl.A./1/2023	MD. MOHIRUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/1/2023 <b>in</b> Crl.A./1/2023	MD. MOHIRUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M BORA MR. D GAGAI MR. V A CHOWDHURY MR. M S HUSSAIN	PP, ASSAM
<b>ORDERS</b>				
5	I.A.(Crl.)/6/2023 <b>in</b> Crl.A./10296/2022	L. INAOCHA SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. J PAUL MR. T PRADHAN	PP, ASSAM

**WITH**CrI.A./10296/2022  
(Filing Number)

L. INAOCHA SINGH

MS. J PAUL

**Versus**

THE STATE OF ASSAM AND ANR. A

**WITH**I.A.(CrI.)/11106/2022  
(Filing Number)

L. INAOCHA SINGH

MS. J PAUL

**Versus**

THE STATE OF ASSAM AND ANR. A

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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
3)	MR. M ISLAM	20-12-2022	To	09-01-2023
4)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
5)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
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12)	MR. M SARANIA	09-01-2023	To	09-01-2023
13)	MR. R K JAIN	09-01-2023	To	10-01-2023
14)	MR. I ALAM	09-01-2023	To	19-01-2023





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday,9th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/6924/2022	MRS. MANUARA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S NATH	GA, ASSAM
2	WP(C)/6927/2022	PRADIP KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K SARMA MR. S BORUAH	SC, A S T C SC, TRANSPORT DEPTT.
3	WP(C)/6938/2022	BANDANA SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR M J QUADIR MR. K MIRA MR S S ISLAM	GA, ASSAM SC, PWD
4	WP(C)/7268/2022	ABDUL JABBAR AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. S MAHANTA MR. M MAHANTA MS SIBANI BORA MD BAKKAR ALI	SC, AG (A AND E) SR. GA, ASSAM SC, DIMA HASAO
5	WP(C)/7314/2022	SHAMSUN NAHAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR J HUSSAIN MR. L HUSSAIN	GA, ASSAM
6	WP(C)/6617/2021	SAHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G BAISHYA MR I AHMED MD M RAHMAN	GA, ASSAM
7	WP(C)/7539/2022	HIRUMAI NATH @ HIRU NATH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S C BISWAS SUSHMITA SENGUPTA MS. J GHOSH	MR. S S ROY DY.S.G.I.
8	WP(C)/8012/2022	SHAHABAD IKBAL LASKAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR G J SHARMA MR M CHANDA MR S NATH	MS. B SARMA DY.S.G.I.
9	WP(C)/8035/2022	HALIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	GA, ASSAM
10	WP(C)/8077/2022	MD. ABDUL HANNAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA	SC, A.H and V. DEPT. SC, FINANCE
11	WP(C)/8167/2022 FIXED	PAPU THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D BHATTACHARYA	GA, ASSAM

12	WP(C)/8228/2022	GANESH CHANDRA DAS <b>Versus</b> THE MANAGING DIRECTOR AND 3 ORS.	MS. S CHUTIA MS. P CHUTIA MS N KALITA	GA, ASSAM SC, AG SC, SOIL CONSERVATION DEPTT.
13	WP(C)/8412/2022 FIXED	MAHMUDA FIRUJ <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	GA, ASSAM SC, REVENUE
14	Cont.Cas(C)/8/2023 FIXED	HAYA NAMPUI <b>Versus</b> SYEDIN ABBASI, IAS AND 6 ORS	MR. P J SAIKIA MS. M PAUL MS. S P DAS	
15	Cont.Cas(C)/19/2023	MUSTAFIZUR RAHMAN <b>Versus</b> GYANENDRA DEV TRIPATHI AND 2 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN D. HUSSAIN	
16	WP(C)/70/2023	JAYANTA BOROO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N K KALITA MR D DEKA	GA, ASSAM SC, PWD
17	WP(C)/80/2023 CAVT. NO.15342/022,	GOKUL BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M BISWAS MS M DAS	MR. A GANGULY SC, FOREST FOR CAVEATOR SC, PCB
18	WP(C)/113/2023	DEBAJIT DEY AND 4 ORS <b>Versus</b> THE GAUHATI HIGH COURT AND 3 ORS	MR. B PATHAK MR V KUMAR MS M TIWARI	GA, ASSAM SC, GHC
19	WP(C)/122/2023 B/O	GHANA KANTA PADUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, AG (A AND E) SC, P H E SC, FINANCE
20	WP(C)/127/2023	CONSTABLE NO 444 SRI RAITOR RAVA @ RAYATOR RAVA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N K KALITA MR D DEKA	GA, ASSAM
21	WP(C)/136/2023	2IC SECOND IN COMMANDANT/CHIEF/DENTAL SURGEON SUMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B PATHAK MR B HAZARIKA MR V KUMAR	DY.S.G.I.
22	WP(C)/138/2023	TRIDIP MORANG <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MR. B GOGOI	GA, ASSAM SC, PWD
23	WP(C)/140/2023	DEBAJIT SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MS P SARMA	GA, ASSAM SC, FINANCE
<b><u>ADMISSION</u></b>				
24	WP(C)/7954/2017 PART HEARD, FIXED	JAHANARA BEGOM CHOUDHURY and 9 ORS. <b>Versus</b> THE STATE OF ASSAM and 13 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.D HUSSAIN MR.A S TAPADER MR.J PATOWARI MR.B K KASHYAP	MR. N BARUA, R- 6-14 MS. P BURAGOHAIR, R-- -14 MD M RAHMAN, R- 6-14 MR. S GHOSH, R- 6-14
<b>WITH</b>				
25	WP(C)/4051/2017	PROTIMA DEY LASKAR and 8 ORS. <b>Versus</b> THE STATE OF ASSAM and 16 ORS.	MR. P K ROYCHOUDHURY (AMICUS CURIAE) MR. N BARUA MR.S K GHOSH M RAHMAN MS.P BORGHOAIN	GA, ASSAM MR.M RAHMANR- 6 to 14 and 17 MR.D HUSSAIN(R- 6 to 14 & 17) MR.A M ALAMAN(R- 6 to 14 & 17) MR.A S TAPADER(R- 6 to 14 & 17)
26	WP(C)/7675/2017 FIXED	ABDUL SUBUR and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MRJ C BORAH	GA, ASSAM MR. Y DOLOI (SC, TRANSPORT DEPT.)

27	WP(C)/3278/2019 FIXED	ROFI UZ ZAMAN AND 35 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. R M DEKA MR. D J DAS	SC, HEALTH
28	WP(C)/3349/2019 with WP(C)/39/2019 (D/O)	LABANYA DUTTA <b>Versus</b> THE ASSAM STATE TRANSPORT CORPORATION AND 4 ORS.	MR. P TALUKDAR	MR. J .ROY (S.C. ASTC) SC, A S T C
<b>WITH</b>				
29	Cont.Cas(C)/88/2020	SAMIR ROY <b>Versus</b> ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MR H M R HOQUE, SC ASTC MR H M R HOQUE, SC ASTC
<b>WITH</b>				
30	Cont.Cas(C)/97/2020	ANISUL HAQUE @ ANISUL HAQUE <b>Versus</b> ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MR H M R HOQUE, SC ASTC
<b>WITH</b>				
31	Cont.Cas(C)/100/2020	MD. SAFIUR RAHMAN @ SAIFUR RAHMAN <b>Versus</b> ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. S SARMA
<b>WITH</b>				
32	Cont.Cas(C)/101/2020	PRAKASH SAIKIA <b>Versus</b> ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR D DAS MR H M R HOQUE
<b>WITH</b>				
33	Cont.Cas(C)/106/2020	USHA RANI DEVI <b>Versus</b> ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR D DAS MR H M R HOQUE
<b>WITH</b>				
34	Cont.Cas(C)/107/2020	TIKESWAR DEORI <b>Versus</b> ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE
35	WP(C)/8802/2019 FIXED	BARNALI DIHINGIA AND ANR. <b>Versus</b> UNION OF INDIA AND ANR.	MR A DASGUPTA MS. B DAS MR. B DAS	MR. B K DAS (R-2) MR H P GUWALA (R-2) ASSTT.S.G.I.
<b>WITH</b>				
36	WP(C)/9114/2019	SADANANDA BARUAH <b>Versus</b> UNION OF INDIA AND ANR.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	MR. B K DAS (R-2) MR K CHOUDHURY ASSTT.S.G.I.
<b>WITH</b>				
	I.A.(Civil)/1466/2020 in WP(C)/9114/2019	SADANANDA BARUAH <b>Versus</b> UNION OF INDIA AND ANR.	MR A DASGUPTA MR. B DAS	ASSTT.S.G.I.
37	WP(C)/57/2020 FIXED	SANKAR RAJ SARMA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K GOGOI MR. S M SARMA MR. A R TAHBILDAR	SC, HEALTH
38	WP(C)/4029/2020 FIXED	MAHENDRA NATH DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. D K SARMAH MS. S BORA MS. A TALUKDAR MR D KALITA	GA, ASSAM SC, SAD
39	WP(C)/1765/2021 FIXED	PURABI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A SARMA MS M BORAH MR. M K SHARMA	GA, ASSAM SC, AG MR. R K TALUKDAR (R-2)

40	WP(C)/4139/2021	SHIV NARAYAN BALAI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. B CHAKRAVARTY (r-4) MS. B SARMA (r-4) MS. B SARMA (r-4) ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/149/2022 <b>in</b> WP(C)/4139/2021	SRI PRAKASH D. <b>Versus</b> SHIV NARAYAN BALAI	MS. B SARMA	MR H BEZBARUA
41	WP(C)/4817/2021 FIXED	JITENDRA SHAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D N BHATTACHARYYA	GA, ASSAM SC, PWD
42	WP(C)/5981/2021 FIXED	DILIP KUMAR BARUAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, AGRI. DEPARTMENT
43	WP(C)/7075/2021 FIXED	MANALISHA DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. D SARMA MR. ABU JAHID	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD GA, ASSAM MR R DHAR (SC, HANDLOOM TEXTILE AND SERICULTURE DEPARTMENT)
44	WP(C)/47/2022 FIXED	SOFIA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM
45	WP(C)/66/2022	HASINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM
46	WP(C)/4520/2022 FIXED	MD. IDRISH ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, IWT SC, FINANCE
47	WP(C)/5088/2022 FIXED	DOLEE BHUYAN <b>Versus</b> THE ASSAM STATE WAREHOUSING CORPORATION (ASWC) AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP (R-3) GA, ASSAM MR K L GUPTA, RESPONDENT 1,2,3 MR. S K TALUKDAR MS. S T BOKTH SC, A S W C (R-1 & 2)
48	WP(C)/5089/2022 FIXED	BEAUTY BORAH <b>Versus</b> THE ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP(R.No. 3) GA, ASSAM MR K L GUPTA MR. S K TALUKDAR MS. S T BOKTH SC, A S W C (R.Nos. 1 & 2)
49	WP(C)/5093/2022 FIXED	JYOTISH KUMAR SUTRADHAR <b>Versus</b> ASSAM STATE WAREHOUSING CORPORATION AND 2 ORS.	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, CO OP(R.No. 3) GA, ASSAM MR K L GUPTA MR. S K TALUKDAR MS. S T BOKTH SC, A S W C (R.Nos. 1 & 2)
50	WP(C)/6922/2022 FIXED	AFSAR HUSSAIN LASKAR <b>Versus</b> THE STATE LEVEL COMMITTEE (SLC) FOR COMPASSIONATE APPOINTMENT AND 3 ORS.	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, P AND R.D. GA, ASSAM
<b>ORDERS</b>				
51	Cont.Cas(C)/7/2021	SMTI. ANITA SINGHA <b>Versus</b> M S MANIVANNAN, IAS AND ANR	MR. A M S MAZUMDER MR. A A R KARIM	MRS. D DAS BARMAN (R-2) MR. A PHUKAN
52	Cont.Cas(C)/195/2022 FIXED	SARBESWAR DAS <b>Versus</b> TULSI CHANDRA SWARGIARY AND 3 ORS	MR. P J PHUKAN MR P P PHUKAN	

53	Cont.Cas(C)/406/2022 FIXED	BHUBON CHANDRA DAS <b>Versus</b> RAJESH PRASAD AND 5 ORS.	MS. B BHUYAN MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	
54	Cont.Cas(C)/534/2022	MS. BOBBY DEKA AND 12 ORS <b>Versus</b> MUKESH CHANDRA SAHU AND ANR	MR. S KATAKI MS. R DUTTA	
55	WP(C)/7380/2022 FIXED	DIPAK SARMAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH	GA, ASSAM
56	I.A.(Civil)/31/2023 in WP(C)/7852/2022 (D/O), B/O in WP(C)/7852/2022	BIKROM TISSO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG	SC, REVENUE SC, K A A C
<b>HEARING</b>				
57	WP(C)/241/2015 FIXED	UPEN RONGPI and 3 ORS <b>Versus</b> THE ASSAM STATE TRANSPORT CORPORATION and 13 ORS	MR.S K SINGHA MR.P SARMAH MSR D KAKATI MR.A ADHIKARY MR.B KUMAR	SC, A S T C
58	WP(C)/7325/2017 B/O	PUTUL GOGOI <b>Versus</b> THE CHAIRMAN, ASSAM STATE TRANSPORT CORP. and ORS	MR. J SARMAH	SC, A S T C
59	WP(C)/783/2020 FIXED	PRASANTA KUMAR SARMA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	ASSTT.S.G.I. SC, FINANCE SC, A G V B

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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
3)	MR. M ISLAM	20-12-2022	To	09-01-2023
4)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
5)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
6)	MR. P PATHAK	03-01-2023	To	27-01-2023
7)	MR. R BORUAH	05-01-2023	To	11-01-2023
8)	MR. P C DEY	17-01-2023	To	18-01-2023
9)	MR. S SHARMA	09-01-2023	To	10-01-2023
10)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
11)	MR. N J GOGOI	09-01-2023	To	09-01-2023
12)	MR. M SARANIA	09-01-2023	To	09-01-2023
13)	MR. R K JAIN	09-01-2023	To	10-01-2023
14)	MR. I ALAM	09-01-2023	To	19-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,9th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	WP(C)/1699/2021 B/O	DILIP GOGOI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P HAZARIKA MR. H S BORAH MR R YASIN DR. A K BORAH	SC, FOREST
2	Cont.Cas(C)/506/2022 B/O	RUPAM DAS <b>Versus</b> RAKESH AGARWAL	MR. J LASKAR MR R DAS	
<b>MOTION</b>				
3	WP(C)/3204/2022	RANJITA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR MINTU SAIKIA	GA, ASSAM SC, FINANCE SC, REVENUE
4	WP(C)/5377/2022 FIXED	SUJATA DAS <b>Versus</b> THE GOVERNMENT OF ASSAM AND 4 ORS	MR. A R SHOME MR A J GHOSH	GA, ASSAM
5	WP(C)/7265/2022	ABUL HUSSAIN AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP SR. GA, ASSAM
6	WP(C)/7847/2022	USMAN SIDDIQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J ISLAM MR. A HUSSAIN	GA, ASSAM
7	WP(C)/7969/2022	ALI HUSEN AND 79 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
8	WP(C)/7989/2022	KARTIK BASAK AND ANR <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. K SINGHA MR. K M MAHANTA MR S GAUTAM M R Sharma	GA, ASSAM SC, GMC
9	WP(C)/8085/2022 FIXED	SHIW NATH SINGH <b>Versus</b> STATE OF ASSAM AND 7 ORS	MR. M MORE MR. P K SHARMA	GA, ASSAM MR. S CHAMARIA (r-6) MR A N SARMAH (r-6) MR. D DAS (r-6)
10	WP(C)/8149/2022	CYRIX HEALTH CARE PRIVATE LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR. D GOSWAMI	SC, NHM

11	<b>WITH</b> WP(C)/8220/2022	CYRIX HEALTH CARE PRIVATE LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P K ROYCHOUDHURY MR. D GOSWAMI	SC, NHM SC, HEALTH AND F W
12	WP(C)/8185/2022 FIXED	JITUMANI DAS <b>Versus</b> THE COMMISSIONER OF EXCISE AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	GA, ASSAM SC, EXCISE DEPTT.
13	WP(C)/8195/2022 BY SLIP	KALPANA CHAMUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I CHOUDHURY MS N GUPTA MS K BORAH	GA, ASSAM
14	WP(C)/8214/2022 FIXED	SUDHA JAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MRS. S ROY LEGAL AID COUNSEL	GA, ASSAM
15	WP(C)/8239/2022 FIXED	KRISHNA BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R SHARMA MS P PHUKAN	GA, ASSAM
16	<b>WITH</b> WP(C)/8246/2022	KRISHNA BORAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R SHARMA MS P PHUKAN	GA, ASSAM
17	WP(C)/8426/2022	BALEN KALITA AND 4 ORS <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A K DAS MR. M J GOGOI	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, REVENUE
18	WP(C)/8428/2022	M/S GOODWILL TRADERS <b>Versus</b> THE GENERAL MANAGER, NORTH EASTERN FRONTIER RAILWAYS AND 2 ORS	MR. M K BORAH MS. P. KASHYAP	DY.S.G.I.
19	Cont.Cas(C)/17/2023 FIXED	AMRAN HUSSAIN LASKAR <b>Versus</b> BIKRAM KAIRU AND 2 ORS	MR. A SARMA MR. K KALITA MR. S CHOWDHURY	
20	Cont.Cas(C)/21/2023 B/O	AMJAD ALI <b>Versus</b> GITIMONI PHUKAN AND 2 ORS.	MD R ISLAM	MR D N SARMA S K DAS
21	WP(C)/76/2023	THE FAKIRAGRAM SAMABAI SAMITI LTD. AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 18 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	SC, CO OP SC, BTC
22	WP(C)/87/2023	M/S P K INDUSTRY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MS M DAS	SC, AG (A AND E) DY.S.G.I. SC, WATER RESOURCE
23	WP(C)/94/2023 FIXED	NARAYAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S C BISWAS SUSHMITA SENGUPTA MS. U NANDA MS. J GHOSH MR RITURAJ TIWARI	GA, ASSAM SC, EXCISE DEPTT.
24	WP(C)/97/2023	ALI AKBAR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MR. M HUSSAIN MS F INTAZ MR A ISLAM	GA, ASSAM SC, REVENUE
25	WP(C)/109/2023 FIXED	JUGAL PATAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J C BORAH MR. D P NATH	SC, WATER RESOURCE
26	WP(C)/111/2023	ABDUS SALAM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP
27	WP(C)/115/2023 FIXED	PARTHA PRATIM TIWARI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR R SHARMA	SC, FINANCE AND TAXATION
28	WP(C)/117/2023	REXONA BEGUM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N H BARBHUIYA MS N J BEGUM	SC, P AND R.D. GA, ASSAM

29	WP(C)/118/2023 FIXED	JLD CONSTRUCTION PRIVATE LTD <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	DY.S.G.I.
30	WP(C)/123/2023	MONSHER ALI AND ANR <b>Versus</b> THE REGIONAL MANAGER, SBI, DISPUR AND 3 ORS..	MR. B K DAS	
31	WP(C)/131/2023	NUR ABBAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M A I HUSSAIN MR. S H ZAMAN	SC, P AND R.D. GA, ASSAM
32	WP(C)/132/2023 FIXED	SIPL INFRACON <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MR. M K DAS MR. U S BORA B. CHETRY B. CHETRY	DY.S.G.I.
33	WP(C)/134/2023	MD. FAKHRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
34	WP(C)/135/2023	LIFE INSURANCE CORPORATION OF INDIA <b>Versus</b> THE INSURANCE OMBUDSMAN AND 2 ORS	MR A KUNDU MS A MAJUMDER	
35	WP(C)/141/2023	PRASANTA KR BORAH AND 9 ORS <b>Versus</b> THE OIL AND NATURAL GAS CORPORATION LIMITED AND 4 ORS	MR S BORTHAKUR MR. P. SINGHA	
36	WP(C)/144/2023	KIRAN BALA LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	SC, SOIL CONSERVATION DEPTT.
37	WP(C)/146/2023	ASHOK KUMAR AGARWALLA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR G J SAIKIA MR. M BISWAS MS M DAS	SC, AG (A AND E) DY.S.G.I. SC. WATER RESOURCE DEPTT.
38	WP(C)/147/2023	M/S BARBHUIYA TRADERS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR S S ISLAM	SC, P AND R.D. GA, ASSAM
39	WP(C)/150/2023	KABON ENGTIPI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, K A A C
40	WP(C)/151/2023 B/O	NAMITA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR MR R DAS	SC, REVENUE SC, DIMA HASAO
41	WP(C)/152/2023	HADIQATUL ULOOM BASHAIL MUHAMMADIA SHAHIDIA MADRASSA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. P. SINGHA	GA, ASSAM SC, PWD
<b><u>ADMISSION</u></b>				
42	WP(C)/4186/2021 B/O	BIJU SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. R P SARMAH MR. P N SHARMA MR MINTU SAIKIA MS S P CHETRY	SC, PNRD GA, ASSAM MR. P K MUNIR (r-8 to 14) MR. A GAYAN (r-8 to 14) MR. J PAWE (r-8 to 14)
43	WP(C)/3967/2022	SASHREEK CONSTRUCTORS PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND ANR	MS P AGARWAL MR. B J DAS	SC, GST MR H GUPTA MR H GUPTA ASSTT.S.G.I.
44	WP(C)/5755/2022 B/O	YASHASWI ISPAT PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR. P BORA MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM SC, AEGCL



45	WP(C)/5898/2022 CAVT. NO.08102/022, FIXED	ABDUS SUBUR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR. K MOHAMMED	SC, CO OP GA, ASSAM MR. R A MAZUMDER (FOR CAVEATOR)
	<b>WITH</b>			
46	WP(C)/2550/2022	ABDUS SUBUR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
	<b>WITH</b>			
47	WP(C)/4014/2022	ABDUS SUBUR AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. J HANDIQUE, GA, ASSAM (R-3)
48	WP(C)/7597/2022 FIXED	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PVT. LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MS. B CHOWDHURY	MR G N SAHEWALLA (R3, R4) MS. N K DEVI (R3, R4) MR. N ANIX SINGH (R3, R4) MR. K GOGOI (C.G.C.) DY.S.G.I. SC, I R C T C
	<b>WITH</b> I.A.(Civil)/3626/2022 in WP(C)/7597/2022	THE INDAIN RAILWAY CATERING AND TOURISM CORPORATION LTD. AND ANR. <b>Versus</b> M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PVT. LTD. AND 4 ORS.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY ASSTT.S.G.I.
	<b>WITH</b>			
49	WP(C)/7138/2022	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LTD. AND 3 ORS. <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MS. B CHOWDHURY	MR G N SAHEWALLA (R3, R4) MS. N K DEVI (R3, R4) MR. N ANIX SINGH (R3, R4) MR. B DEKA (R-1,2,5) DY.S.G.I. SC, SC, IRCTC
	<b>WITH</b> I.A.(Civil)/3670/2022 in WP(C)/7138/2022	THE INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. AND ANR. <b>Versus</b> M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LTD. AND 6 ORS.	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY
	<b>WITH</b>			
50	WP(C)/7624/2022	M/S KRISHNA ENTERPRISES AND ANR. <b>Versus</b> THE UNION OF INDIA AND ORS.	MS. B CHOWDHURY	MR G N SAHEWALLA (R4, R5) MRS. R DEVI MS. N K DEVI (R4, R5) MR. N ANIX SINGH (R4, R5) DY.S.G.I. SC, SC, IRCTC
	<b>WITH</b> I.A.(Civil)/3624/2022 in WP(C)/7624/2022	THE INDAIN RAILWAY CATERING AND TOURISM CORPORATION LTD. AND ANR. <b>Versus</b> M/S KRISHNA ENTERPRISES AND 4 ORS	MR G N SAHEWALLA MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY ASSTT.S.G.I.
51	WP(C)/8261/2022 FIXED	HASINA RAHMAN AND 2 ORS <b>Versus</b> CANARA BANK AND 2 ORS	MR. T BARUAH MR. P BOIRAGI MR. S J SARMAH	MR M SARMA SC, CANARA BANK
52	WP(C)/8296/2022 FIXED	AKANKSHA ALLIANZ <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K P PATHAK MR. A BORO Mr. A Baruah	SC, AGRI. DEPARTMENT
<b>ORDERS</b>				
53	Cont.Cas(C)/401/2022 FIXED	HASANUZZAMAN SHEIKH <b>Versus</b> DR (SMTI) ALKA BHARGAVA AND 3 ORS	MD. S ALOM MR. M S ALAM	MR. P N GOSWAMI (r-4) MR. I KALITA (r-4) MR. D GOGOI (r-4)
54	WP(C)/3941/2022 B/O	BABUL DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B RAHMAN	GA, ASSAM MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE

55	WP(C)/4062/2022 B/O	M/S MACROSM BUILDERS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARJEE MR. J SARMAH	SC, REVENUE SC, PWD
56	WP(C)/8446/2022 FIXED	TATA MOTORS FINANCE LTD AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. R DE MS. D PATHAK	SC, TRANSPORT
<b>HEARING</b>				
57	WP(C)/2797/2014 FIXED	ASSAM ROOFING LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY MS. M D BORAH, (R-4 & R-5) MR.S SAMARIA SC, INDUSTRIES
58	<b>WITH</b> WP(C)/2845/2017	ASSAM ROOFING LTD. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED MR. SURAJIT DAS (R-3,4) MR. P P DAS (R-3,4) MR G CHOUDHURY MR.B GOGOI MS S KAUSHIK SC, INDUSTRIES & COMMERCE SC, TAXES

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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
3)	MR. M ISLAM	20-12-2022	To	09-01-2023
4)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
5)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
6)	MR. P PATHAK	03-01-2023	To	27-01-2023
7)	MR. R BORUAH	05-01-2023	To	11-01-2023
8)	MR. P C DEY	17-01-2023	To	18-01-2023
9)	MR. S SHARMA	09-01-2023	To	10-01-2023
10)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
11)	MR. N J GOGOI	09-01-2023	To	09-01-2023
12)	MR. M SARANIA	09-01-2023	To	09-01-2023
13)	MR. R K JAIN	09-01-2023	To	10-01-2023
14)	MR. I ALAM	09-01-2023	To	19-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,9th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-I(RSA AND  
RFA) AND SPECIAL LIST(SAO AND FAO)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 CRP/2/2023	MD. AJMAT ALI AND 2 ORS. <b>Versus</b> MD. TARA MIAH	MR. B D GOSWAMI MR. R SARMA	
2 Tr.P.(C)./3/2023	SUMITA DAS <b>Versus</b> RUPAK DAS	MR. J LASKAR MR R DAS	
3 CRP/3/2023	DILDAR HUSSAIN@DILOAR HUSSAIN@DILOWAR HUSSAIN AND 2 ORS <b>Versus</b> ABDUL LATIF	MR M AHMED A. K. KANU MR A. ALI	
<b>WITH</b> I.A.(Civil)/54/2023 <b>in</b> CRP/3/2023	DILDAR HUSSAIN@DILOAR HUSSAIN@DILOWAR HUSSAIN AND 2 ORS <b>Versus</b> ABDUL LATIF	MR M AHMED A. K. KANU MR A. ALI	
4 Tr.P.(C)./4/2023	MAIDANGSHREE BORO <b>Versus</b> RITURAJ RABHA	MR N J DAS	
5 CRP/4/2023	KWALITY DISTRIBUTORS <b>Versus</b> M/S CONCEPT EDUCATIONS AND ANR	MR H BETALA MR C KUMAR MR. P GARODIA	
6 CRP(IO)/14/2023	KONPAI DAS <b>Versus</b> CHOW CHIY SENG MAUNGLANG	MR. M DAS N CHAUDHURY MR A DEKA	
7 CRP(IO)/15/2023	AMALA BARMAN <b>Versus</b> NARAYAN BARMAN	MR. B J MUKHERJEE MS R SAHA	
8 CRP(IO)/16/2023	SUDHA JAIN <b>Versus</b> SUJATA SETHI	MR. K R BOROOAH	
9 CRP(IO)/17/2023	DEBIKA D SANGMA <b>Versus</b> DIPANKAR MUDOI	MR. A M KHAN MR. R I DEWAN	

10	Cont.Cas(C)/18/2023	KANDARPA BORAH <b>Versus</b> JAYASHREE SAIKIA	MR. P K MEDHI MR. S K TALUKDAR	
<b><u>ADMISSION</u></b>				
11	RFA/2/2023	HARILAL DAS <b>Versus</b> MAMTAZ KHATUN	MR. N K KALITA MR D DEKA	
12	MACApp./10/2023	UNITED INDIA INSURANCE COMPANY LTD. <b>Versus</b> NANI SMITH AND 3 ORS .	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
13	MACApp./11/2023	BIREN DAS AND ANR. <b>Versus</b> PRAMILA DAS AND ANR.	MS A BORAH MS. J GHOSH	
<b><u>BAIL HEARING (BA)</u></b>				
14	Bail Appln./3125/2022 FIXED	BIKRAM DAS @ JATLI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. S ALI MR. D BORA MR. N MAHAJAN	
<b>WITH</b>				
15	Bail Appln./3127/2022	MOHAN CHANDRA DAS @ MOHAN DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. S ALI MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
16	AB/3806/2022 FIXED	ALAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. Y S MANNAN MR. T BAIDYA MS N DEKARAJA MS. C DEVI	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
17	RSA/75/2019 WITH LCR, B/O	SRI ANIL DAS <b>Versus</b> ON THE DEATH OF MD. SHAMSUL HUSSAIN HIS LEGAL HEIRS MRS. NAZMA PARVEEN SULTANA AND ORS	MR P K KALITA MR. A C SARMA MR. B SAHARIA MR. A M BARBHUIYA MR. P MEDHI MR. G C BORAH MR. K R BOROOAH MS A BEGUM	MR D CHOUDHURY MR M CHOUDHURY MR. S N KRISHNATRAYA MS S R MAZARBHUIYA MR. D ROY1448
<b>WITH</b>				
	I.A.(Civil)/1189/2019 <b>in</b> RSA/75/2019	SRI ANIL DAS <b>Versus</b> MD. SHAMSUL HUSSAIN	MR. A C SARMA MR. P MEDHI MR. G C BORAH	
18	RSA/49/2022 FIXED	MISHRI LAL KAHAR <b>Versus</b> GOPAL CHANDRA PAUL AND ORS.	MR H R A CHOUDHURY MS. R CHOUDHURY MR F U BARBHUIYA MS S DAS	MR. S K GHOSH MS F AHMED
<b>WITH</b>				
	I.A.(Civil)/951/2022 <b>in</b> RSA/49/2022	MISHRI LAL KAHAR <b>Versus</b> GOPAL CHANDRA PAUL AND ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
<b><u>ORDERS</u></b>				
19	MACApp./396/2017 CAVT. NO. 644/2017 WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MUSSTTRUSNA BEGUM LASKAR and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M TALUKDAR (r-1,2,3) MR. R GOSWAMI MRS. R RONGMEI (R6) MS. K L R YANTHAN (R6) MR. A SHAKIL (r-1,2,3) FOR CAVEATOR
<b>WITH</b>				
	I.A.(Civil)/2638/2017 <b>in</b> MACApp./396/2017	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MUSSTTRUSNA BEGUM LASKAR and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M TALUKDAR FOR CAVEATOR

20	MACApp./662/2018 WITH LCR	BAHED ALI AND 2 ORS <b>Versus</b> THE REGIONAL MANAGER UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	
21	MFA/235/2019 WITH LCR, FIXED	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SMTI BIMOLA SINHA 2 ORS,	MRS. R D MOZUMDAR MS. B BORA	MR H R A CHOUDHURY MS. E YASMIN MRS. R CHOUDHURY(R-1)
22	I.A.(Civil)/723/2019 <b>in</b> Intest.Cas./15271/2018	SMTI LILA DEVI <b>Versus</b> SMTI MOINA ENGLENGPI AND 5 ORS	MR. U SAIKIA MR. R K NATH	MR. I H BARBHUIYA MS R RAJKHOWA
	<b>WITH</b> Intest.Cas./15271/2018 (Filing Number)	SMTI LILA DEVI <b>Versus</b> SMTI MOINA ENGLENGPI AND 5 ORS		
23	I.A.(Civil)/973/2020 <b>in</b> FAO/18/2020	SRI SUPPLY KUTUM AND 3 ORS <b>Versus</b> SMTI HEMAKANYA KUTUM	MR. L GOGOI	
	<b>WITH</b> FAO/18/2020	SRI SUPPLY KUTUM AND 3 ORS <b>Versus</b> SMTI HEMAKANYA KUTUM	MR. L GOGOI	MR. A RAJKHOWA MR. R P HAZARIKA
24	RSA/95/2021 WITH LCR, FIXED	PURNANANDA HAZARIKA <b>Versus</b> JARADA HAZARIKA AND ANR	DR. P K GOSWAMI MR A BARMAN	MR. T J MAHANTA (R-1,2) MS. P BHATTACHARYA (R-1,2) MR. A BORUA (R-1,2)
	<b>WITH</b> I.A.(Civil)/1515/2022 <b>in</b> RSA/95/2021	JARADA HAZARIKA AND ANR <b>Versus</b> PURNANANDA HAZARIKA	MS. P BHATTACHARYA (R-1,2) MR. A BORUA (R-1,2)	MR P K GOSWAMI MR A BARMAN
25	CO/40/2022 WITH LCR <b>in</b> Test.App./5/2022	MRINAL CHANDRA SARMA <b>Versus</b> AMAL CHANDRA SARMA	MR. P P DAS	
	<b>WITH</b> Test.App./5/2022	AMAL CHANDRA SARMA <b>Versus</b> KANAK CHANDRA SARMA AND 3 ORS.	MR. A SANCHETI MS N BORGHAIN	MR. SURAJIT DAS MR. P P DAS MR. R J DAS MRS S SAIKIA
26	CRP/53/2022	THE NORTH EASTERN ELECTRIC POWER CORPORATION LIMITED <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR D SENAPATI MS. S. TODI MR H K SARMA	MR. S S ROY ASSTT.S.G.I.
27	Review.Pet./98/2022 IN MFA 14/2022(D/O), WITH LCR	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. <b>Versus</b> FATEMA BIBI @ BEWA AND ANR.	MR Z MUKIT MR. H. BURAGOHAIN MS A DEVI MS. H BORAH	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN
	<b>WITH</b> I.A.(Civil)/2089/2022 <b>in</b> Review.Pet./98/2022	THE DIRECTOR, ARUNODI APARTMENT PVT. LTD. <b>Versus</b> FATEMA BIBI @ BEWA AND ANR.	MR H BURAGOHAIN MS A DEVI	
28	CRP(IO)/256/2022	CHAKRAPANI PATGIRI <b>Versus</b> DEBANDRA PATGIRI AND 2 ORS.	MR H DAS MR. B C DEKA	MR J KAKATI MR. K D CHETRI
29	I.A.(Civil)/3043/2022 WITH LCR <b>in</b> MACApp./91/2011	BISWAJYOTI DUTTA <b>Versus</b> PURANANDA DUTTA	MR. A KHANIKAR	MR. U DUTTA
	<b>WITH</b> MACApp./91/2011	PURANANDA DUTTA <b>Versus</b> THE NATIONAL INSURANCE CO.LTD. and ANR	MR.U DUTTA MS.R CHAKRABORTTY	A KHANIKAR MR. P KONWAR (R-2) MR. M GOGOI (R-2) MR. A DUTTA MRS.P M DUTTA
30	I.A.(Civil)/3599/2022 <b>in</b> RSA/27/2020	SHRI BABUL RAKSHIT <b>Versus</b> SHRI KAMAL CHANDRA GHOSE AND 5 ORS	DR. R SARMAH	MR. S K GHOSH MS F AHMED

	<b>WITH</b> RSA/27/2020	SHRI KAMAL CHANDRA GHOSE AND 5 ORS <b>Versus</b> SHRI BABUL RAKSHIT AND 3 ORS.	MR. S K GHOSH MS F AHMED	MR. B K BHATTACHARJEE DR. R SARMAH MRS. P SAHA
	<b>WITH</b> I.A.(Civil)/388/2020 <b>in</b> RSA/27/2020	SHRI KAMAL CHANDRA GHOSE AND 5 ORS <b>Versus</b> SHRI BABUL RAKSHIT AND 3 ORS	MR. S K GHOSH MS F AHMED	
31	I.A.(Civil)/3738/2022 <b>in</b> CRP(IO)/257/2022	MD. SAYEED AKHTAR ANSARI @ SAYEED ANSARI <b>Versus</b> ON THE DEATH OF SULEMAN SHEIKH,	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	
	<b>WITH</b> CRP(IO)/257/2022	MD. SAYEED AKHTAR ANSARI @ SAYEED ANSARI <b>Versus</b> ON THE DEATH OF SULEMAN SHEIKH, HIS LEGAL HEIRS AND ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	MR R YADAV MS. K YADAV MS. M BHATTACHARJEE MR. A KABRA
32	I.A.(Civil)/3851/2022 FIXED <b>in</b> RSA/213/2017 <b>WITH</b> RSA/213/2017	MD JALAL UDDIN and 6 ORS <b>Versus</b> ON THE DEATH OF MD JAINAL ABEDIN  ON THE DEATH OF MD JAINAL ABEDIN HIS LEGAL HEIRS NURJAHAN BEGUM AND ORS <b>Versus</b> MD JALAL UDDIN and 6 ORS	MR A HUSSAIN	MR. B K BHAGAWATI  MR.A BHATTACHARJEE MR. R SARMA (r-1 to 7) MR D HAZARIKA (r-1 to 7) MR.D MAHANTA MR A HUSSAIN (r-1 to 7) MS.P BHATTACHARJEE
	<b>WITH</b> I.A.(Civil)/2279/2021 <b>in</b> RSA/213/2017	ON THE DEATH OF JAINAL ABEDIN <b>Versus</b> MD JALAL UDDIN and 6 ORS	MR. B K BHAGAWATI MS K KALITA	MS. P BHATTACHARYA MR D MAHANTA
33	I.A.(Civil)/48/2023 <b>in</b> RSA/15040/2022	ASKAR ALI <b>Versus</b> NABIULLAH SHEIKH AND ANR	MR. I ALAM Ms. R. R. BORAH MR. T SK	GA, ASSAM
	<b>WITH</b> RSA/15040/2022 (Filing Number)	ASKAR ALI <b>Versus</b> NABIULLAH SHEIKH AND ANR	MR. I ALAM Ms. R. R. BORAH MR. T SK	GA, ASSAM
34	I.A.(Civil)/49/2023 <b>in</b> MACApp./14927/2022	GAUTAM HAZARIKA AND ANR. <b>Versus</b> M/S ORIENTAL INSURANCE CO. LTD. AND 2 ORS.	MR. K K DUTTA	
	<b>WITH</b> MACApp./14927/2022 (Filing Number)	GAUTAM HAZARIKA AND ANR. <b>Versus</b> M/S ORIENTAL INSURANCE CO. LTD. AND 2 ORS. E	MR. K K DUTTA	
35	I.A.(Civil)/50/2023 <b>in</b> MACApp./13864/2022	MD. MOINUL ALI <b>Versus</b> RESHAM DEVI AND 2 ORS.	MS. M DAS MRS. S ROY	
	<b>WITH</b> MACApp./13864/2022 (Filing Number)	MOINUL ALI <b>Versus</b> PRATAP SINGH SETHIA AND 2 ORS. A	MRS. S ROY	
36	I.A.(Civil)/55/2023 FIXED <b>in</b> MACApp./4548/2019 <b>WITH</b> MACApp./4548/2019 (Filing Number)	M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SAIFUL ISLAM AND ANR  M/S UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SAIFUL ISLAM AND ANR	MR. A J SAIKIA MR. B KAKATI	MR. A AHMED U U KHAN
	<b>WITH</b> I.A.(Civil)/1482/2019	M/S. UNITED INDIA INSURANCE CO. LTD., <b>Versus</b> SAIFUL ISLAM AND ANR	MD. A AHMED MR. A J SAIKIA MR G S BORO	MR. A AHMED (R1) U U KHAN (R1)

	<b>WITH</b> I.A.(Civil)/56/2023	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SAIFUL ISLAM AND ANR	MR. A J SAIKIA MR. B KAKATI	MR. A AHMED U U KHAN
	<b>WITH</b> I.A.(Civil)/57/2023	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SAIFUL ISLAM AND ANR	MR. A J SAIKIA MR. B KAKATI	MR. A AHMED U U KHAN
37	I.A.(Civil)/58/2023 <b>in</b> MACApp./99/2023	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SOHONI BRAHMA AND 4 ORS.	MS. M CHOUDHURY MS C BORAH	
	<b>WITH</b> MACApp./99/2023 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SOHONI BRAHMA AND 4 ORS. E	MS. M CHOUDHURY	
	<b>WITH</b> I.A.(Civil)/100/2023 (Filing Number)	UNITED INDIA INSURANCE CO. LTD. <b>Versus</b> SOHONI BRAHMA AND 4 ORS. E	MS. M CHOUDHURY	
38	I.A.(Civil)/62/2023 <b>in</b> MACApp./14449/2022	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> RAJIB BORO AND 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	<b>WITH</b> MACApp./14449/2022 (Filing Number)	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> RAJIB BORO AND 2 ORS. E	MS. R D MOZUMDAR	
39	I.A.(Civil)/65/2023 <b>in</b> MACApp./6535/2022	SELINA MARAK <b>Versus</b> THE NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS.	MR. DITUL DAS MR. R RAHMAN	
	<b>WITH</b> MACApp./6535/2022 (Filing Number)	SELINA MARAK <b>Versus</b> THE NEW INDIA ASSURANCE COMPANY LTD. AND 2 ORS. H	MR. DITUL DAS	
<b>HEARING</b>				
40	MFA/12/2015 WITH LCR, FIXED	ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD <b>Versus</b> M/S INTERNATIONAL CONSTRUCTION LTD	MR.S C KEYAL MR. K K DEY MR. D MAZUMDAR MR. R M DAS MS.G SARMAH	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MD.ASLAM
	<b>WITH</b> MC/914/2015 <b>in</b> MFA/12/2015	ASSAM URBAN WATER SUPPLY AND SEWERAGE BOARD <b>Versus</b> M/S INTERNATIONAL CONSTRUCTION LTD	MR.S C KEYAL MR. K K DEY MR. D MAZUMDAR MR. R M DAS MS.G SARMAH	MR.G N SAHEWALLA MD ASLAM MS.B SARMA MR.P DEKA

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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
3)	MR. M ISLAM	20-12-2022	To	09-01-2023
4)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
5)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
6)	MR. P PATHAK	03-01-2023	To	27-01-2023
7)	MR. R BORUAH	05-01-2023	To	11-01-2023
8)	MR. P C DEY	17-01-2023	To	18-01-2023
9)	MR. S SHARMA	09-01-2023	To	10-01-2023
10)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023

11)	MR. N J GOGOI	09-01-2023	To	09-01-2023
12)	MR. M SARANIA	09-01-2023	To	09-01-2023
13)	MR. R K JAIN	09-01-2023	To	10-01-2023
14)	MR. I ALAM	09-01-2023	To	19-01-2023





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,9th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.66-127), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/1834/2014 B/O	M/S BARAK VALLEY CEMENT LTD. <b>Versus</b> HINDUSTAN PAPER CORPORATION LIMITED and 6 ORS	MR. G N SAHEWALLA MR. P DEKA MR. A CHETIA MD. ASLAM	MR P CHOUDHURY (r-7)
2	WP(C)/436/2016	M/S CEMENT INTERNATIONAL LTD. <b>Versus</b> THE UNION OF INDIA and ANR	MR. G N SAHEWALLA MR. D SENAPATI MR. P DEKA MR. A CHETIA MD. ASLAM	ASSTT.S.G.I.
3	<b>WITH</b> WP(C)/514/2016	M/S BARAK VALLEY CEMENTS LTD. <b>Versus</b> THE UNION OF INDIA and ANR	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	ASSTT.S.G.I.
4	<b>WITH</b> WP(C)/1553/2016	BULLAND CEMENTS PVT. LTD. <b>Versus</b> THE UNION OF INDIA and 3 ORS	MS M L GOPE MS.N HAWELIA MS.N GOGOI MRS.N BORDOLOI	MR.S C KEYAL ASSTT.S.G.I.
5	<b>WITH</b> WP(C)/1559/2016	M/S K.D. COKE <b>Versus</b> THE UNION OF INDIA and 2 ORS	MR.G N SAHEWALLA MR.A CHETIA MD.ASLAM	ASSTT.S.G.I.
6	<b>WITH</b> WP(C)/7204/2016	JSVM PLYWOOD INDUSTRIES LTD. <b>Versus</b> THE UNION OF INDIA and 2 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, CENTRAL EXCISE
7	<b>WITH</b> WP(C)/7208/2016	JSVM PLYWOOD INDUSTRIES LTD. <b>Versus</b> THE UNION OF INDIA and 2 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, CENTRAL EXCISE CUSTOMS

8	<b>WITH</b> WP(C)/7215/2016	J SVM PLYWOOD INDUSTRIES LTD. <b>Versus</b> THE UNION OF INDIA and 2 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, CENTRAL EXCISE
9	<b>WITH</b> WP(C)/7219/2016	J SVM PLYWOOD INDUSTRIES LTD. <b>Versus</b> THE UNION OF INDIA and 2 ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, CENTRAL EXCISE
10	<b>WITH</b> WP(C)/7221/2016	J SVM PLYWOOD INDUSTRIES LTD. <b>Versus</b> UNION OF INDIA and ORS.	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, CENTRAL EXCISE
11	<b>WITH</b> WP(C)/7222/2016	J SVM PLYWOOD INDUSTRIES <b>Versus</b> UNION OF INDIA and ORS	MSM L GOPE MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI	SC, CENTRAL EXCISE
12	WP(C)/7519/2016	AJITESH ROY <b>Versus</b> THE ASSAM UNIVERSITY and 2 ORS.	MR. S C BISWAS MS. K L R YANTHAN MS. J BORAH MS. A DAS MR. H A TALUKDAR	SC, ASSAM UNIVERSITY
13	WP(C)/3480/2018 FIXED	M/S. SYNPACK FINANCE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S KHAN MR. P K PODDAR	GA, ASSAM MR. N N B CHOUDHURY (R6) MR. S BORTHAKUR (R4, R5) MR D P SAHU (R6) MR. D GOGOI (R4, R5) MR. J ABBAS (R4, R5) MR. M DEWAN (R6) SC, REVENUE
14	WP(C)/833/2020 B/O	S. A. ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA	SC, P H E
15	<b>WITH</b> WP(C)/987/2021	S A ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, P H E
16	<b>WITH</b> WP(C)/2185/2021	S A ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	S CHANDA MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, P H E
17	<b>WITH</b> WP(C)/2413/2022	S A ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	SC, P H E
18	<b>WITH</b> WP(C)/2416/2022	S A ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	SC, P H E
19	WP(C)/1136/2020	ALIDUR RAHMAN @ ABDUL RAHMAN <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. P K DAS MS B DAS	SC, PNRD GA, ASSAM MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
20	WP(C)/2815/2020 FIXED	CHANDRA KANTA CHANGMAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM MRS. B ACHARYA MR. A ACHARYA

21	WP(C)/5347/2020 B/O	ECONOMIC DEVELOPMENT ORGANISATION <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A D CHOUDHURY	MR. P S BHATTACHARYYA ASSTT.S.G.I.
22	WP(C)/5725/2020	SOFIKUL ISLAM AND 30 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY	GA, ASSAM SC, REVENUE
23	WP(C)/2109/2021 FIXED	RAJIB HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K BORUAH MR. M ALOM	GA, ASSAM SC, PWD
24	WP(C)/4145/2021 FIXED	SUNMAI PHUKAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MR. J K GOSWAMI (r-5) SC, ALLAHABAD BANK SC, REVENUE
25	WP(C)/6036/2021 FIXED	SHARPNEZ ASSOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. H. BURAGOHAJN MS. J TAMULI MS A DEVI MS. H BORAH	SC, GMC SC, GDD
<b>WITH</b>				
26	WP(C)/6133/2021	SHARPNEZ ASSOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. H. BURAGOHAJN MS. J TAMULI MS A DEVI MS. H BORAH MR. R SINGH	SC, AG SC, GMC SC, GDD
27	WP(C)/2764/2022 CAVT. NO.02732/022,	TRIMURTI ANUSUSHITA JATI SIKHITA NIBONUWA SELF HELP GROUP AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. H. BURAGOHAJN MS. J TAMULI MISS. M BORAH MS A DEVI	MR D KALITA GA, ASSAM FOR CAVEATOR
28	WP(C)/2812/2022	M/S M K ELECTRIC AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I HUSSAIN MR R S CHAUHAN	GA, ASSAM MR. R BORPUJARI, SC, FINANCE (R-2,3)
29	WP(C)/3519/2022 FIXED	MD. NEKIBUL HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. R BEGUM	GA, ASSAM SC, GMC SC, G M D A
30	WP(C)/4687/2022 B/O	SURAT ALI SHEIKH <b>Versus</b> THE GAUHATI HIGH COURT AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, GHC SC, TRANSPORT
31	WP(C)/4828/2022	M/S SINGH AND SAIKIA TRANSPORTERS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAUHAN MR D CHUTIA MR. P MAZUMDER	SC, FOREST
32	WP(C)/4865/2022 FIXED	SMT. SANGITA DAS AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
33	WP(C)/5263/2022 FIXED	M/S ROYAL MULTIPURPOSE AND TRADING CO-OPERATIVE SOCIETY LTD. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. R A CHOUDHURY MS S DAS	GA, ASSAM ASSTT.S.G.I. SC, AGRI. DEPARTMENT
34	WP(C)/5801/2022 FIXED	M/S NORTH EAST BUSINESS ENTERPRISES PVT LTD AND ANR <b>Versus</b> IDBI BANK LIMITED AND ANR	MR H BARUAH	MR. A GANGULY (R1, R2) MR. A DUTTA (R1, R2) MR. A DHANUKA (R1, R2)
35	WP(C)/6185/2022 CAVT. NO.10222/022, FIXED	ABDUS SUBUR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR. J M A CHOUDHURY MR. K MOHAMMED	SC, CO OP GA, ASSAM MR. S BANIK MR. D. BORAH FOR CAVEATOR
36	WP(C)/6571/2022 CAVT. NO.10572/022,	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM MR. M NATH (r-6 to 16) MR. J K GOSWAMI (FOR CAVEATOR) MR. A BHATTACHARJEE (r- 6 to 16) MR. D J KAPIL (r-6 to 16) MR. J BARMAN (r-6 to 16) MR. J BARMAN (r-6 to 16)

	<b>WITH</b> I.A.(Civil)/3123/2022 <b>in</b> WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND ANOTHER <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM MR. J BARMAN
	<b>WITH</b> I.A.(Civil)/3292/2022 <b>in</b> WP(C)/6571/2022	SRI SRI ATHKHELIA NAMGHAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR B P BORAH	GA, ASSAM
37	WP(C)/6670/2022	NATUN MELANG MIN SILPA SAMABAY SAMITY LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R P SARMAH MS. T SOM MS. U HAZARIKA MR. P TELI	GA, ASSAM MR G BORDOLOI, SC, CO-OPERATION DEPTT.
38	WP(C)/7231/2022 B/O	THE PARMESWARI BUILDING OCCUPANTS ASSOCIATION AND 4 ORS. <b>Versus</b> ASSAM POWER DEVELOPMENT CORPORATION LTD. (APDCL) AND 2 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	SC, APDCL
39	WP(C)/7474/2022 B/O	SAHA ALOM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM
<b>BAIL HEARING</b>				
40	Bail Appln./3277/2022 WITH LCR, FIXED	ABDUL LATIF CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
<b>ORDERS</b>				
41	WP(C)/394/2015 FIXED	BHUBANESWAR BARMAN <b>Versus</b> THE ROYAL SUNDARAM ALLIANCE INSURANCE COMPANY LTD. and 2 ORS	DR.B AHMED MR.N HAQUE MR.M HUSSAIN MR.S K DORI	MR.P P DASR-3 MR.S HANDIQUE(R-3)
42	Cont.Cas(C)/531/2015 FIXED	NIRMAL KUMAR AGARWALLA <b>Versus</b> RAJESH PRASAD and 6 ORS	MR.B GOGOI MS.D DAS	DR.B AHMED(R-2 & 6) MR.N HAQUE(R-2 & 6) MR.M HUSSAIN(R-2 & 6) MR P NAYAK MR.KHAYERUDDIN(R-2 & 6)
43	I.A.(Civil)/2102/2017 <b>in</b> LA.App./278755/2016	UNION OF INDIA <b>Versus</b> JOGESWAR KALITA @ DAS and 3 ORS,	MS.M CHATTERJEE MS.N R RABHA SC, NF RLY MS.M ACHARYYA MS.U CHAKRABORTY	MS. M D CHOWDHURY
	<b>WITH</b> LA.App./278755/2016 (Filing Number)	UNION OF INDIA <b>Versus</b> SRI JOGESWAR KALITA @ DAS and 3 ORS	MS.M CHATTERJEE MRS.U CHAKRABORTY	
44	I.A.(Civil)/3699/2017 <b>in</b> LA.App./14/2017	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI RAMA KANTA BARUAH and 2 ORS	MR.H NATH MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM
	<b>WITH</b> LA.App./14/2017	AIRPORT AUTHORITY OF INDIA <b>Versus</b> SRI RAMA KANTA BARUAH and 2 ORS	MR.H NATH MR. P K BORAH MR.S BORTHAKUR	GA, ASSAM
45	WP(C)/7865/2018 FIXED	KALIPADA BAROI AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MS. T ROY MS. M ROY	SC, HIGHER EDU DEPTT. GA, ASSAM
46	Review.Pet./62/2019 WITH WP(C)/2430/2014(D/O) FIXED	GANGU ORANG <b>Versus</b> KAMAL BAHADUR CHETRI AND 8 ORS	MS. S KHANIKAR MS. P BARUAH MR. S BARTHAKUR	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS THUYEKHRULU G. A. ASSAM, SC-BTC
47	I.A.(Civil)/3268/2019 <b>in</b> WP(C)/6810/2019	MILIJULI MIN PALAN SAMABAI SAMITY LTD. AND ANR. <b>Versus</b> ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 4 ORS.	MS G BORA MS. B TALUKDAR	MS B GOGOI SC, FISHERY DEVELOPMENT CORPORATION

	<b>WITH</b> WP(C)/6810/2019	MILIJULI MIN PALAN SAMABAI SAMITY LTD. AND ANR. <b>Versus</b> ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 3 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	MR. B K BHATTACHARJEE MISS A CHETIA SC, AFDC
48	WP(C)/514/2020 FIXED	INDIAN OVERSEAS BANK AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM MR. P J SAIKIA (R4) MR. R S MISHRA (R4) SC, REVENUE
49	<b>WITH</b> WP(C)/9010/2019	SANJAY KUMAR DEORAH <b>Versus</b> INDIAN OVERSEAS BANK AND 3 ORS	N JOSHI MR. J BHARALI MR. M SHARMA	MR. A GANGULY MR. A DUTTA MR. A DHANUKA
50	Cont.Cas(C)/583/2020 WITH WP(C)/1036/2020(D/O) FIXED	BANAJIT BARMAN <b>Versus</b> DR. RAMEN TALUKDAR AND ANR	MD S HOQUE MR. B HALDAR MR. S BARMAN	MR. D SAIKIA MR. D P BORAH
51	<b>WITH</b> Review.Pet./37/2022  CAVT. NO. 00612/022,	THE STATE OF ASSAM AND 3 ORS. <b>Versus</b> BANAJIT BARMAN AND ANR.	MR. D P BORAH	MD S HOQUE (R-1) MR. S BARMAN FOR CAVEATOR
52	Cont.Cas(C)/119/2021 FIXED	DR. BHAGAWATI PRASAD TODI <b>Versus</b> DR. NATWARLAL AGARWALA	MR K K MAHANTA MR A NATH MR K MAHANTA	MR. JYOTIRMOY ROY MR. D BARUAH MR. S SARMA MR. C CHAKRAVARTY MR. A I Ali MR D DAS MR H M R HOQUE MR A BHUYAN
53	WP(C)/2193/2021 B/O	GRASS ROOT FINANCE AND INVESTMENT COMPANY (INDIA ) LIMITED <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. P J SAIKIA MR. M CHETIA MS D DUTTA	MR. P HAZARIKA (r-2,3) P. BORAH (r-2,3) ASSTT.S.G.I.
54	WP(C)/6207/2021 B/O	BISWAJIT RAY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR H DAS MR. B C DEKA	GA, ASSAM MR R DHAR(SC, WPT & BC)
55	<b>WITH</b> WP(C)/3232/2021	KISHORE JYOTI ROY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 31 ORS	MR H DAS R BORUAH	GA, ASSAM
56	Review.Pet./183/2022 WITH WP(C)/4660/2021 (D/O)	DR. MITHUN PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K MEDHI MS R NATH	SC, ELEM. EDU GA, ASSAM
57	Cont.Cas(C)/280/2022 WITH WP(C)/4859/2021(D/O) WITH WP(C)/4831/2021(D/O) WITH WP(C)/4860/2021(D/O) FIXED	MAJEDA KHATUN <b>Versus</b> SHRI TARUN DEY	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	
58	I.A.(Civil)/508/2022 FIXED in WP(C)/1665/2014	INDER PAL KAUR <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. A K BHUYAN MS I KRISHNATRAIYA M BORA N CHOUDHURY P PATHAK B BORA	GA, ASSAM GA, ASSAM MR.J ROY(R-7,8&9) SC, HEALTH SC, GHC MS.S KAKATI(R-7,8&9) MR.S BORTHAKUR(R-7,8&9)
	<b>WITH</b> WP(C)/1665/2014	GURMEET SINGH <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR A K BHUYAN MS I KRISHNATRAIYA M BORA N CHOUDHURY P PATHAK B BORA	GA, ASSAM MR.J ROY(R-7,8&9) MR.C CHAKRABORTY R-7and9 MR.S BORTHAKUR(R-7,8&9) MS.S KAKATI(R-7,8&9) SC, GHC SC, HEALTH
59	Cont.Cas(C)/515/2022 B/O	JYOTISH CHANDRA DAS <b>Versus</b> AAYUSH GARG IAS	MR. R K TALUKDAR DIKSHITA DEKA	MR. K GOGOI (R-2)

60	Cont.Cas(C)/545/2022 FIXED	MONUJ HASNU @ MANOJ HASNU <b>Versus</b> TENZING RONGPI @ TENSING RONGPI	MR. M P CHOUDHURY MS. S KEMPRAI MR. S BATHARI	MR J CHUTIYA
	<b>WITH</b>			
61	Cont.Cas(C)/531/2022	PASING DAULAGUPU @ PASING DAULAGUPHU <b>Versus</b> TENZING RONGPI	MR. M P CHOUDHURY MR. S BATHARI	
62	I.A.(Civil)/2845/2022 <b>in</b> WP(C)/676/2018	THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS. <b>Versus</b> M/S. BOGIDHOLA TEA AND TRADING CO. PVT. LTD 2 ORS	SC, ATEPFO	MR. P K TIWARI
	<b>WITH</b> WP(C)/676/2018	M/S. BOGIDHOLA TEA AND TRADING CO. PVT. LTD. <b>Versus</b> THE ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS.	MR. P K TIWARI MR D BARUAH MR B KAUSHIK MS. A KAPINJAL MR. A R GOGOI	MS. M BHATTACHARJEE (GA, ASSAM, (R-5 & 6)) MR J BORAH MR. K KAKOTI SC, ATPPF
63	I.A.(Civil)/2852/2022 <b>in</b> WP(C)/786/2015	PORITOSH BHORODWAJ <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. P BHATTACHARYA MR. P P DUTTA	GA, ASSAM MR. U B SARMA SC, REVENUE
	<b>WITH</b> WP(C)/786/2015	PORITOSH BHORODWAJ <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.P P DUTTA MR.B BORA MR.A BHATTACHARYA	GA, ASSAM(R1-3) MR.R SARMAR-4 MR.P P BARUAH(R-4) MR.U B SARMA(R-4) MS.J DEKA(R-4) MR.G MISHRA(R-4) ASSTT.S.G.I.(R-5)
64	I.A.(Civil)/3717/2022 FIXED <b>in</b> Cont.Cas(C)/600/2020	GUNA KANTA GOGOI AND 25 ORS <b>Versus</b> ARAMANE GIRIDHAR AND 8 ORS	MS. N DEY	MR. D SAIKIA MR. B GOGOI MR. R DHAR MR P NAYAK MR I JAMIR
	<b>WITH</b> Cont.Cas(C)/600/2020	GUNA KANTA GOGOI AND 25 ORS <b>Versus</b> ARAMANE GIRIDHAR AND 5 ORS	MS. N DEY	MR. D SAIKIA MR. R K D CHOUDHURY MR. B GOGOI MR. R DHAR MR P NAYAK MR I JAMIR
65	WP(C)/5728/2022 FIXED	BAPAN PAUL <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MS. G BORAH	GA, ASSAM MS. K YADAV (r-3) MS. M BHATTACHARJEE (r-3) MR. R L YADAV (r-3)
66	WP(C)/6078/2022 FIXED	BASED ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. H ALI MR. R A CHOUDHURY MS J BEGUM	SC, P AND R.D. MR. S DUTTA, SC, P&RD DEPTT. MR. K KONWAR MS. M BARMAN, GA, ASSAM
67	WP(C)/6749/2022 FIXED	BRAJEN BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S K GOSWAMI MR. N BARMAN	SC, GDD SC, G M D A
68	Review.Pet./3/2023 WITH WP(C)/4142/2002 (D/O)	SANTOSH THAKUR AND ANR. <b>Versus</b> KONMAI DAS AND 3 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
3)	MR. M ISLAM	20-12-2022	To	09-01-2023
4)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
5)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
6)	MR. P PATHAK	03-01-2023	To	27-01-2023
7)	MR. R BORUAH	05-01-2023	To	11-01-2023
8)	MR. P C DEY	17-01-2023	To	18-01-2023
9)	MR. S SHARMA	09-01-2023	To	10-01-2023
10)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
11)	MR. N J GOGOI	09-01-2023	To	09-01-2023
12)	MR. M SARANIA	09-01-2023	To	09-01-2023
13)	MR. R K JAIN	09-01-2023	To	10-01-2023
14)	MR. I ALAM	09-01-2023	To	19-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,9th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	Bail Appln./3239/2022 WITH CASE DIARY, FIXED	ABDUL JABBAR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
<b>MOTION (BA)</b>				
2	Bail Appln./70/2023	KOBIR MIAH <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
3	Bail Appln./72/2023	GOPHUR @ MD GOPHUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS P DUTTA MS P MEDHI	PP, ASSAM
4	Bail Appln./74/2023	SAIRUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MS. N NASRIN MR J I MONDAL MR J ISLAM	PP, ASSAM
5	Bail Appln./81/2023	MRIDUL KR DAS <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR J SINGH MS. D BRAHMA MR P DOLEY	PP, ASSAM
6	Bail Appln./82/2023	GOPAL BARMAN <b>Versus</b> THE STATE OF ASSAM	MR H BARUAH	PP, ASSAM
7	Bail Appln./83/2023	ANJU DAS <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
8	Bail Appln./84/2023	ASRAFUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR T T MONI	PP, ASSAM
9	Bail Appln./85/2023	RAHUL GHORSANI@GHORSANE <b>Versus</b> THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
10	Bail Appln./87/2023	JAYANTA HAZARIKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM



11	Bail Appln./90/2023	KAMAL THAPA <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
12	Bail Appln./92/2023	NUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR J A AZAD MR. S I TALUKDAR D. HUSSAIN	PP, ASSAM
13	Bail Appln./93/2023	MD MOYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
14	Bail Appln./94/2023	MD ABDUL RAKIB <b>Versus</b> THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
15	Bail Appln./95/2023 B/O	MD MOHOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
16	Bail Appln./102/2023	PINTU SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
17	Bail Appln./103/2023	RIYAN ALI <b>Versus</b> THE STATE OF ASSAM	MR P SHARMAH MR R CHETRY	PP, ASSAM
18	Bail Appln./104/2023	BAJPEYI PAYENG <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM

**MOTION**

19	CrI.Pet./9/2023	AKTAR ALI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED	PP, ASSAM
20	AB/47/2023	MEERAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED MS. N SULTANA	PP, ASSAM
21	AB/50/2023	SANJIT SARKAR (BURA) AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
22	AB/52/2023	AMIN AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. Y SIKDAR MR. D J DAS	PP, ASSAM
23	AB/54/2023	GAUTAM DAS <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
24	AB/55/2023	MD DILOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR B KHAKHLARY	PP, ASSAM
25	AB/57/2023	GOPAL NATH <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MR N RAHMAN	PP, ASSAM
26	AB/58/2023 B/O	ADURI DAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. H NATH MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
27	AB/59/2023	JOBED ALI <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN	PP, ASSAM
28	AB/60/2023	ABDUL HOQUE ANSARY <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MD. I H KHAN MR K ISLAM R I MONDAL	PP, ASSAM
29	AB/62/2023	SERIJUN BEGUM BARBHUIYA@SIRIBUN NESA BARBHIYA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
30	AB/63/2023	MD BAHAR UDDIN LASKAR@PUTUL AND 11 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. N H LASKAR	PP, ASSAM

31	AB/64/2023	VIJAY SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM	MS M BORAH	PP, ASSAM
32	AB/68/2023	JIBAN CH PODDAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K C ROY	PP, ASSAM
33	AB/70/2023	REZZAK-UL ISLAM @ REZZAK ALI AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. N AHMED MR. S K M ALOMGIR	PP, ASSAM
34	AB/71/2023	AHIRUD ZAMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MD J ALOM MR A K DAS J. AKTAR	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
35	Bail Appln./3259/2022 FIXED	BHASKAR RAO <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. T N DAS MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
36	<b>WITH</b> AB/3548/2022	VIJAYA LAKSHMI <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. T N DAS MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
37	Bail Appln./3315/2022 FIXED	BABUL HUSSAIN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR A. ALI	PP, ASSAM
38	Bail Appln./3460/2022 FIXED	FAIJNUR RAHMAN @ FAZILUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
39	<b>WITH</b> Bail Appln./3680/2022	MD. SAMINUR ISLAM @ RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
40	Bail Appln./3477/2022 FIXED	PRADIP KUMAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. B GOGOI MR A CHALIHA MR M BHUYAN	PP, ASSAM
41	Bail Appln./3504/2022 FIXED	MD. USMAN ALI <b>Versus</b> THE STATE OF ASSAM	MD. I HUSSAIN MD A RAHMAN	PP, ASSAM
42	Bail Appln./3516/2022 FIXED	ASHMINA BEGUM@ASMINA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
43	Bail Appln./3519/2022 FIXED	ABDUS SUBUR CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P SONOWAL MR A DEKA	PP, ASSAM
44	Bail Appln./3529/2022 FIXED	NARAYAN BORA @ JITU BORA <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM
45	Bail Appln./3554/2022 FIXED	SARIFUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR S E M AHMADIA MR A SHAH	
46	Bail Appln./3588/2022 FIXED	DURGA BORAH <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH	
47	Bail Appln./3592/2022 FIXED	AKASH RABIDAS <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR. B KALITA MS T WAPANGLA	PP, ASSAM
48	Bail Appln./3609/2022 FIXED	NAZRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM

49	Bail Appln./3634/2022 FIXED	ABDUL HANIF @ MD. ABDUL HANIF ALI <b>Versus</b> THE STATE OF ASSAM	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
50	Bail Appln./3672/2022 FIXED	MD ABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
<b>BAIL HEARING</b>				
51	AB/1865/2022 FIXED	DR. BANIKANTA SARMA <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MS. S B CHOUDHURY	PP, ASSAM
52	AB/1872/2022 FIXED	CHITTARANJAN GOSWAMI <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR B TALUKDAR	PP, ASSAM
<b>WITH</b>				
53	AB/891/2022	JYOTIRMOY BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM
54	AB/2436/2022 FIXED	BHABESH RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
55	AB/2866/2022 FIXED	SAHIN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR. K ISLAM	PP, ASSAM
56	AB/2980/2022 FIXED	RAJ BARUAH <b>Versus</b> THE STATE OF ASSAM	MR G CHOUDHURY MR. ARIF AHMED	MR. JYOTIRMOY ROY (PP, ASSAM)
57	AB/3286/2022 FIXED	BINITA DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR B ISLAM	PP, ASSAM
58	AB/3290/2022 FIXED	BILLAL HUSSAIN @ HASEM ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH MS. K BORUAH	PP, ASSAM
59	AB/3297/2022 FIXED	GIASUDDIN SEIKH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE	PP, ASSAM
60	AB/3319/2022 FIXED	FARUK ABDULLAH <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
61	AB/3334/2022 FIXED	MOIN UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
62	AB/3429/2022 FIXED	MD. ASHIQUL ISLAM @ ASHIK RABBANI <b>Versus</b> THE STATE OF ASSAM	MR. Z HAMMAD	PP, ASSAM
63	AB/3564/2022 FIXED	HAMIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
64	AB/3568/2022 FIXED	MATHURA PRASAD GOWALA <b>Versus</b> THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MS K BHATTACHARYYA	PP, ASSAM
65	AB/3635/2022 FIXED	HAJRAT ALI <b>Versus</b> THE STATE OF ASSAM	MR. N AHMED MD S I AHMED	PP, ASSAM
66	AB/3669/2022 FIXED	SUJIT SAHA <b>Versus</b> THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
67	AB/3728/2022 FIXED	SARUK ALI <b>Versus</b> THE STATE OF ASSAM	MR F KHAN RHITUSHREE TALUKDAR Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM

68	AB/3747/2022 FIXED	ALTAJ SK@HUSSAIN AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH	PP, ASSAM
69	AB/3755/2022 FIXED	MD MEHTAJUL@BABLU@MAHATAJUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS M. RAHMAN MS. A MESEN	PP, ASSAM

**ORDERS**

70	Review.Pet./184/2022 WP(C) 1995/2017(D/O)	THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND ANR. <b>Versus</b> HYDAR ALI RYMBAI	MR. A KHANIKAR MR R L CHUTIA	
71	I.A.(CrI.)/2/2023 FIXED in Bail Appln./3584/2022 <b>WITH</b> Bail Appln./3584/2022	GHANA KANTA CHUTIA <b>Versus</b> THE STATE OF ASSAM,  GHANA KANTA CHUTIA <b>Versus</b> THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH  MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM  PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
3)	MR. M ISLAM	20-12-2022	To	09-01-2023
4)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
5)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
6)	MR. P PATHAK	03-01-2023	To	27-01-2023
7)	MR. R BORUAH	05-01-2023	To	11-01-2023
8)	MR. P C DEY	17-01-2023	To	18-01-2023
9)	MR. S SHARMA	09-01-2023	To	10-01-2023
10)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
11)	MR. N J GOGOI	09-01-2023	To	09-01-2023
12)	MR. M SARANIA	09-01-2023	To	09-01-2023
13)	MR. R K JAIN	09-01-2023	To	10-01-2023
14)	MR. I ALAM	09-01-2023	To	19-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday,9th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[THIS BENCH WILL SIT AT 10:30 AM AND  
WILL RISE AS SOON AS THE DIVISION BENCH  
COMPRISING OF HONOURABLE MR. JUSTICE  
S.SHYAM AND HONOURABLE MRS. JUSTICE  
M.NANDI RISES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	MFA/60/2022 CAVT. NO.03532/022, FIXED	SARAT BORKOTOKY AND ANR. <b>Versus</b> INDIAN NATIONAL TRADE UNION CONGRESS AND 2 ORS.	MR. R BARUAH MR. N M DUTTA	MR. B D DEKA MR. M DAS N CHAUDHURY FOR CAVEATOR
<b>FOR HEARING U/O XLI RULE II C.P.C.</b>				
2	RSA/2/2023	ZULFIKAR ALI AND 2 ORS. <b>Versus</b> ABDUL SATTAR AND 3 ORS.	MR. P MAHANTA MR. U J SAIKIA MR. B PATHAK	
3	RSA/4/2023	PABITRA KALITA AND 3 ORS. <b>Versus</b> UPEN DAS AND 2 ORS.	MR. S BANIK MR. S SAHU MR. J SINGH MRS. M M ROY R DEKA	
	<b>WITH</b> I.A.(Civil)/47/2023 <b>in</b> RSA/4/2023	PABITRA KALITA AND 3 ORS. <b>Versus</b> UPEN DAS AND 2 ORS.	MR. S BANIK MR. S SAHU MR. J SINGH MRS. M M ROY R DEKA	
4	RSA/6/2023	BISWANATH ROY <b>Versus</b> MANIK KALITA AND 3 ORS.	MR Z MUKIT MR. H. BURAGOHAIN MS A DEVI MS. H BORAH MS. M BURAGOHAIN	GA, ASSAM
<b>ORDERS</b>				
5	I.A.(Civil)/926/2017 <b>in</b> RSA/259/2016	NOWSHAD ALI @ MD. NAUSHAD ALI @ NASER ALI <b>Versus</b> MD. MUKSHED ALI SK. and ORS,	MS.R CHOUDHURY MS.A BEGUM MS.N BEGUM	MR.B BANERJEE(R-1) GA, ASSAM MS.C MOZUMDAR(R-1) MR.A MOBARAQUER-1 MR.C K S BARUAH
	<b>WITH</b> RSA/259/2016	NOWSHAD ALI @ MD. NAUSHAD ALI @ NASER ALI <b>Versus</b> MD. MUKSHED ALI SK. and ORS,	MS.R CHOUDHURY MS.A BEGUM MS.N BEGUM	MR.B BANERJEE(R-1) MR. K K DEY MR. K K DEY MS.C MOZUMDAR(R-1) MR.A MOBARAQUER-1 MR V K BAROOAH MR V K BAROOAH

6	MACApp./13/2018 WITH LCR	THE RELIANCE GENERAL INSURANCE CO. LTD <b>Versus</b> UTTAM KUMAR BORA	MR. A J SAIKIA MR. N N BHUYAN MR. U K DUTTA MR. B KAKATI MR. K BORAH	H I BHUIYA MR. T N DAS MS I DAS MISS S ROY MR. A SHAKIL
7	RSA/79/2018	NILAMONI BORAH <b>Versus</b> PRADIP TIMUNG	MR. D C C PHUKAN MS. J GOGOI MR. U BHATTACHARYA	
8	RSA/204/2018	SRI NARAYAN HAJARIKA <b>Versus</b> SRI SONESWAR DAS and 5 ORS	MR A DASGUPTA MS B DAS MR B DAS	MR. B C DAS (R2-R4) MR D N BHATTACHARYYA (R2-R4)
9	RSA/297/2018	SMTI MUKTI GHOSH AND 4 ORS <b>Versus</b> SRI SUNIL GHOSH AND 5 ORS	MR G P BHOWMIK MS P CHETIA	MR. B C DAS (R1) MRS. S ROY (R1) MS. I DAS (R1)
	<b>WITH</b> I.A.(Civil)/3848/2018 <b>in</b> RSA/297/2018	SMTI MUKTI GHOSH AND 4 ORS <b>Versus</b> SRI SUNIL GHOSH AND 5 ORS	MR G P BHOWMIK MS P CHETIA	MR. B C DAS (R1) MRS. S ROY (R1) MS. I DAS (R1)
10	I.A.(Civil)/130/2019 <b>in</b> RSA/9610/2018	MD JAY NUDDIN SEIKH <b>Versus</b> ON THE DEATH OF LATE SURAT ZAMAL HIS LEGAL HEIRS AJIRAN BEWA AND 8 ORS	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY	
	<b>WITH</b> RSA/9610/2018 (Filing Number)	MD JAY NUDDIN SEIKH <b>Versus</b> ON THE DEATH OF LATE SURAT ZAMAL HIS LEGAL HEIRS AJIRAN BEWA AND 8 ORS		
11	RSA/147/2019	SRI BIREN CH. NATH AND ANR <b>Versus</b> SMTI. NILIMA GOSWAMI AND 2 ORS.	MS B DEVI MR. R SARMA MS. S D SAIKIA MR P C MAZUMDAR	
12	I.A.(Civil)/2919/2019 <b>in</b> RSA/11020/2019	SRI UDDHAB BARMAN <b>Versus</b> SRI GOPAL BARMAN AND 5 ORS.	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	
	<b>WITH</b> RSA/11020/2019 (Filing Number)	SRI UDDHAB BARMAN <b>Versus</b> SRI GOPAL BARMAN AND 5 ORS		
13	I.A.(Civil)/3349/2019 <b>in</b> RSA/263/2019	SRI RATUL RAJKHOWA <b>Versus</b> SMT. PUTALI RAJKHOWA AND 4 ORS.	MR H BURAGOHAIN MR S S SHARMA MS L SHARMA	
	<b>WITH</b> RSA/263/2019 (Filing Number)	SRI RATUL RAJKHOWA <b>Versus</b> SMT PUTALI RAJKHOWA AND 4 ORS		
14	I.A.(Civil)/3990/2019 <b>in</b> RSA/9529/2019	SMTI. BUTU BEGUM AND 3 ORS <b>Versus</b> SMTI. JASMINE RAHMAN AND 4 ORS	MR. S SAHU MS. N DEY	
	<b>WITH</b> RSA/9529/2019 (Filing Number)	SMTI. BUTU BEGUM AND 3 ORS <b>Versus</b> SMTI. JASMINE RAHMAN AND 4 ORS		
15	I.A.(Civil)/916/2020 <b>in</b> RSA/285601/2016	ON THE DEATH OF TANKESWAR SHINTEY HIS LEGAL HEIRS AND 3 ORS. <b>Versus</b> MD. NURUL ISLAM and 3 ORS,	MR. R SARMA MS. P BARMAN	
	<b>WITH</b> RSA/285601/2016 (Filing Number)	SRI TANKESWAR SHINTEY and 3 ORS <b>Versus</b> MD NURUL ISLAM and 3 ORS	MR.R SARMA	
	<b>WITH</b> I.A.(Civil)/2403/2017	TANKESWAR SHINTEY and 3 ORS <b>Versus</b> MD. NURUL ISLAM and 3 ORS,	MR.R SARMA	

	<b>WITH</b> I.A.(Civil)/915/2020	ON THE DEATH OF TANKESWAR SHINTEY HIS LEGAL HEIRS AND 3 ORS. <b>Versus</b> MD. NURUL ISLAM and 3 ORS,	MR. R SARMA MS. P BARMAN	
	<b>WITH</b> I.A.(Civil)/917/2020	ON THE DEATH OF TANKESWAR SHINTEY HIS LEGAL HEIRS AND 3 ORS. <b>Versus</b> MD. NURUL ISLAM and 3 ORS,	MR. R SARMA MS. P BARMAN	
16	I.A.(Civil)/1251/2020 <b>in</b> RSA/4788/2020	ON THE DEATH OF AKMAT ALI HIS HEIRS AND LEGAL REPRESENTATIVE RAMECHA KHATUN 2 RAMECHA BIB AND 4 ORS <b>Versus</b> MD. AZAD ALI SK AND 9 ORS	MR. K K DEY MR V K BAROOAH	MS. R CHOUDHURY (R-1 TO 5) MS S S ZIA (R-1 TO 5)
	<b>WITH</b> RSA/4788/2020 (Filing Number)	ON THE DEATH OF AKMAT ALI HIS HEIRS AND LEGAL REPRESENTATIVES RAMECHA KHATUN AND 4 ORS <b>Versus</b> MD. AZAD ALI SK AND 9 ORS (E)		
17	RSA/90/2021	MD. MOKBUL HUSSAIN AND ANR <b>Versus</b> MD. JALAL UDDIN @ JAMALUDDIN AND 17 ORS	MR. M U MAHMUD MR. M ALI MR S ISLAM	MS. R CHOUDHURY (r-- -18) MR N RAHMAN (r-1-18) MS S S ZIA
18	I.A.(Civil)/465/2021 <b>in</b> RSA/1795/2021	IBRAHIM MULLA AND 5 ORS. <b>Versus</b> MOTLEB ALI AND 2 ORS.	MR. B CHOWDHURY	
	<b>WITH</b> RSA/1795/2021 (Filing Number)	IBRAHIM MULLA AND 5 ORS <b>Versus</b> MOTLEB ALI AND 2 ORS (A)		
19	I.A.(Civil)/544/2021 <b>in</b> RSA/2170/2021	JANAK CHUTIA AND 3 ORS. <b>Versus</b> SMTI. MALOTI LAHON AND 7 ORS.	MR. D HAZARIKA MR. R PHUKAN MR. T BARUAH	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA
	<b>WITH</b> RSA/2170/2021 (Filing Number)	JANAK CHUTIA AND 3 ORS. <b>Versus</b> MALOTI LAHON AND 7 ORS. A	MR. R PHUKAN	
20	RSA/2/2022	ON THE DEATH OF SATYA DEVI, W/O- LT. NAKUL SINGHA, HER LEGAL HEIRS HIJAM MADHUMATI AND ANR <b>Versus</b> GAUTAM NATH AND 15 ORS.	MR. S D PURKAYASTHA MS. S PHUKAN	MR. S K GHOSH (r-1,2,3,5) MR J R LASKAR (r-1,2)
21	RSA/46/2022	SMTI JYOTI GOSWAMI <b>Versus</b> SMTI SASHIKALA DAS AND 2 ORS	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	
22	RSA/47/2022	GAURANGA BARMAN AND 6 ORS. <b>Versus</b> SUDHIR CHANDRA BARMAN AND ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MS. S. TODI	MR S K SARKAR (r-4.1 to 4.8, 6.3) MR S K SARKAR (r-4.1 to 4.8, 6.3) MRS V L BHATTACHARJEE MRS V L BHATTACHARJEE MS C BURAGOHAIN MS C BURAGOHAIN
23	RSA/98/2022	SMTI USHA CHETRI BAINAB <b>Versus</b> SMTI TILO CHETRI RAJPUT AND 4 ORS	MR. P HAZARIKA MR. T R SARMA MR. A K ROY	MR. R N D SARMA MR. A DHAR MD F FARIDI
24	RSA/103/2022	ABDUL SALAM AND 2 ORS. <b>Versus</b> SATYENDRA NATH PRODHANI AND 10 ORS	MR. A RAHMAN	MR. A C SARMA (r-1 to 11) MR G BHARADWAJ (r-1 to 11) MR B DEORI (r-1 to 11)
	<b>WITH</b> I.A.(Civil)/1846/2022 <b>in</b> RSA/103/2022	ABDUL SALAM AND 2 ORS. <b>Versus</b> SATYENDRA NATH PRODHANI AND 10 ORS	MR. A RAHMAN	

25	I.A.(Civil)/2288/2022 in RSA/59/2014	ON THE DEATH OF GOPAL CHANDRA SEAL @ DAS <b>Versus</b> KARTIK KARMAKAR AND ANR	MR. S BISWAS	MS. P UPADHYAY
	<b>WITH</b> RSA/59/2014	ON THE DEATH OF GOPAL CHANDRA SEAL @ DAS HIS LEGAL HERIS PURNIMA DAS and ORS <b>Versus</b> KARTIK KARMAKAR and ORS	MR.N CHAKRABORTY MR.S BANIK MR. E AHMED MR. S BISWAS MR.B K GHOSH MR.C GOSWAMI	MR.P UPADHYAY FOR CAVEATOR MRT BORA
26	I.A.(Civil)/73/2023 in MACApp./9478/2020	GOPAL KRISHNA TEA COMPANY PRIVATE LTD. <b>Versus</b> HEMANTA JANI AND 4 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI	
	<b>WITH</b> MACApp./9478/2020 (Filing Number)	GOPAL KRISHNA TEA COMPANY PRIVATE LTD. <b>Versus</b> HEMANTA JANI AND 4 ORS. E	MR G N SAHEWALLA	
		<b><u>HEARING</u></b>		
27	MACApp./351/2017 PART-HEARD, WITH LCR	ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI GANGA CHETRY and 4 ORS	MR.R C PAUL	MR.M DUTTAR- 1-3 MR.A BARUA(R- 1-3)

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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANAR	13-12-2022	To	08-02-2023
3)	MR. M ISLAM	20-12-2022	To	09-01-2023
4)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
5)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
6)	MR. P PATHAK	03-01-2023	To	27-01-2023
7)	MR. R BORUAH	05-01-2023	To	11-01-2023
8)	MR. P C DEY	17-01-2023	To	18-01-2023
9)	MR. S SHARMA	09-01-2023	To	10-01-2023
10)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
11)	MR. N J GOGOI	09-01-2023	To	09-01-2023
12)	MR. M SARANIA	09-01-2023	To	09-01-2023
13)	MR. R K JAIN	09-01-2023	To	10-01-2023
14)	MR. I ALAM	09-01-2023	To	19-01-2023





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,9th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.APP.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### **JUDGMENT**

1	Crl.A./223/2011 AT 10:30 AM	DIPAK KAKATI @ BHUDHA and 2 ORS <b>Versus</b> STATE OF ASSAM	DR.B AHMED MR.N HAQUE MR.S K DEORI MR.A PARAMANIK	PP, ASSAM
2	Crl.A./228/2015 AT 10:30 AM	SRI KHIROD SAIKIA and ANR <b>Versus</b> THE STATE OF ARUNACHAL PRADESH AND ORS	DR.B AHMED MR.Y S MANNAN MRK HUSSAIN MR.S K DEORI MS.R AKHTAR MS.S GOHAIN MS. SOMILA	PP, A P, MR. N.N. B. CHOUDHURY

#### **DELIVERY OF ORDER**

3	Bail Appln./2595/2022 (AT 10:30 AM)	ANITA PAL <b>Versus</b> THE UNION OF INDIA	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	SC, NCB
4	Bail Appln./3298/2022 (AT 10:30 AM)	ARUP KHARGHORIA <b>Versus</b> THE STATE OF ASSAM	MR. R B PHOOKAN R SARMAH MR J BORAH MR. A KHOUND	PP, ASSAM

#### **MOTION (BA)**

5	Bail Appln./67/2023	KHURSHED ALOM <b>Versus</b> THE STATE OF ASSAM	MR. N AHMED MR R A AHMED MR M AHMED	PP, ASSAM
6	Bail Appln./68/2023	MAZAHARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
7	Bail Appln./69/2023	SALIM ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
8	Bail Appln./73/2023	JAHEDA BANU BIBI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S RANA	PP, ASSAM

9	Bail Appln./75/2023	ABDUL BASET @ IFFU <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
10	Bail Appln./77/2023	JAY CHARAN BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K GOGOI	PP, ASSAM
11	Bail Appln./86/2023	MD ANSARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
12	Bail Appln./88/2023	SIMANTA JYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM	MR A V SINGH MS. S NEWAR MR D KHAN	PP, ASSAM
13	Bail Appln./98/2023	FARUK AHMED@ABDUL FARUQ <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
14	Bail Appln./99/2023	MD AMJUDDIN ALI @ AMJUDDIN <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
15	Bail Appln./100/2023	SAYED ANWAR LASKAR@SAYED ANOWER LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE	PP, ASSAM
16	Bail Appln./101/2023	ATIKUR RAHMAN@ATIKUR RAHMAN@ATIKUR RAHAMAN <b>Versus</b> THE UNION OF INDIA	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, NCB
17	Bail Appln./105/2023	ISMAIL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
18	Bail Appln./106/2023	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM	MR J I MONDAL MR J ISLAM	PP, ASSAM
19	Bail Appln./107/2023	RATAN SINGH @ PRAKASH SINGH <b>Versus</b> THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
<b><u>MOTION</u></b>				
20	Crl.Pet./13/2023	DR AMIT JOSHI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
21	Crl.Pet./15/2023	SANTOSH JAISWAL AND ANR <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. M BISWAS MS M DAS	SC, CBI
22	AB/44/2023 BY HCJ'S ORDER.	PRONUJ KUMAR PEGU <b>Versus</b> THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
23	AB/49/2023	ABDUL MANNAN <b>Versus</b> THE STATE OF ASSAM	MR J MOLLAH MR J DAS MS. S P DAS	PP, ASSAM
24	AB/67/2023	SAILEN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
25	Bail Appln./2288/2022 WITH OFFICE NOTE, LCR FILE, FIXED	MOJINA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. P BORA MR H K SARMA MS K BHATTACHARYYA	PP, ASSAM

26	Bail Appln./2415/2022 WITH OFFICE NOTE, LCR FILE, FIXED	LAMESWAR DOLEY <b>Versus</b> THE STATE OF ASSAM	MRS A BUJARBARUAH MS N DAS	PP, ASSAM
27	Bail Appln./2474/2022 WITH LCR, FIXED	MOJAMIL HOQUE @ MUJAMAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H BEZBARUA MS. P K DEVI	PP, ASSAM
28	Bail Appln./2503/2022 WITH LCR, FIXED	NAYAN CHANDRA KURI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
29	Bail Appln./2560/2022 WITH LCR AND CASE DIARY, FIXED	ALI HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A K TALUKDAR MR. S ISLAM S. I. KHAN	PP, ASSAM
30	Bail Appln./2812/2022 WITH LCR, FIXED	KAMAL MALAKAR <b>Versus</b> NARCOTICS CONTROL BUREAU	MR H R CHOUDHURY S. TALUKDAR	SC, NCB
<b>WITH</b>				
31	Bail Appln./2873/2022	SURAJ DAS <b>Versus</b> NARCOTICS CONTROL BUREAU	MR H R CHOUDHURY S. TALUKDAR	SC, NCB
32	Bail Appln./2864/2022 WITH LCR, FIXED	MD. SAIF UDDIN @ SAIFUDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
33	Bail Appln./2871/2022 FIXED	PARIMAL SARKAR <b>Versus</b> THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM
34	Bail Appln./3030/2022 WITH LCR , FIXED	SUMIT DHAR <b>Versus</b> THE STATE OF ASSAM	MR D C CHAKRAVARTY	PP, ASSAM
35	Bail Appln./3269/2022 WITH LCR, FIXED	MOFIDUL ISLAM @ MD MAFIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
36	Bail Appln./3293/2022 WITH OFFICE NOTE, FIXED	MD. ZAKIRUL ISLAM @ ZAKIR <b>Versus</b> THE STATE OF ASSAM	MR. N ANAND MR. A BARUA MS.D SAIKIA	PP, ASSAM
37	Bail Appln./3296/2022 FIXED	ABU TAHER PARAMANIK @ MD. ABU TAHER PARAMANIK <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR A RAHMAN	PP, ASSAM
38	Bail Appln./3306/2022 WITH LCR, FIXED	BITTU DEB <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
39	Bail Appln./3452/2022 WITH LCR, FIXED	SAJIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
40	Bail Appln./3464/2022 WITH OFFICE NOTE, FIXED	SAHIL SHARMA AND ANR <b>Versus</b> UNION OF INDIA	MR. A AHMED U U KHAN	SC, CUSTOMS
41	Bail Appln./3511/2022 FIXED	MINARUL ISLAM@SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
42	Bail Appln./3528/2022 FIXED	AMIT PRADHAN <b>Versus</b> THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
43	Bail Appln./3552/2022 FIXED	JUBAIR KHAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
44	Bail Appln./3579/2022 WITH OFFICE NOTE, FIXED	PERISH KUTUM @ GAVASKAR KUTUM <b>Versus</b> THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	PP, ASSAM

45	Bail Appln./3598/2022 WITH LCR, FIXED	NUR AMIN <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
46	Bail Appln./3602/2022 FIXED	MAHAR ALI <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. T SK MR R KARIM MR. I U CHOWDHURY	PP, ASSAM
47	Bail Appln./3605/2022 FIXED	TANU KUMAR DHADUMIA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. T SK MR R KARIM MR. I U CHOWDHURY	PP, ASSAM
48	Bail Appln./3616/2022 FIXED	BOLORAM SAHU <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR H DAS MR. P TELI	PP, ASSAM
49	Bail Appln./3617/2022 FIXED	SADDAM ALI @ HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. S Z SHEIKH	PP, ASSAM
50	Bail Appln./3618/2022 FIXED	RABIUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MD H R AHMED MR S ISLAM	PP, ASSAM
51	Bail Appln./3626/2022 FIXED	KAMAL SHEIKH @ KAMAL LENGRA <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED	PP, ASSAM
52	Bail Appln./3636/2022 FIXED	MINARUL HOQUE @ HAQUE <b>Versus</b> THE STATE OF ASSAM	MD K RAHMAN	PP, ASSAM
53	Bail Appln./3657/2022 FIXED	RAJ KISHOR THAKUR <b>Versus</b> THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
54	Bail Appln./3674/2022 FIXED	MD ABDUL SALAM <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
55	Bail Appln./9/2023 FIXED.	LAKHYA KALITA <b>Versus</b> THE STATE OF ASSAM	MR T THAKURIA I. SINGH	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
56	AB/773/2022 FIXED	ANJUMAN KUMAR SHARMA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MR. S SARMA MR. R HAZARIKA MRS. K H CHOUDHURY MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
	<b>WITH</b> I.A.(Cr.)/169/2022 <b>in</b> AB/773/2022	MUSHAHIDUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R P SARMAH	PP, ASSAM
	<b>WITH</b> I.A.(Cr.)/185/2022 <b>in</b> AB/773/2022	MUSHAHIDUL ISLAM, <b>Versus</b> THE STATE OF ASSAM AND ORS		PP, ASSAM
57	AB/1290/2022 FIXED	NUR ISLAM @ NURISHLAM <b>Versus</b> THE STATE OF ASSAM	MD. A A KHAN MR. A AHMED U U KHAN	MR. K K PARASAR (R-2) PP, ASSAM
58	AB/2748/2022 FIXED	MAHAR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
59	AB/2752/2022 FIXED	RAJUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM

60	AB/2915/2022 FIXED	ISUKA YEPTHOMI <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
61	AB/3099/2022 FIXED	RAJIB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR. J ABBAS (r-2,3) MR M HANDIQUE (r-2,3) MD I HUSSAIN AL AMEEN (r-2,3) PP, ASSAM
62	AB/3115/2022 FIXED	DILBAR HUSSAIN BARBHUIYA @ DILUWAR HUSSAIN BARBHUIYA @ DULU <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR A HAQUE	PP, ASSAM
63	AB/3201/2022 FIXED	MD. SIRAJ UDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
64	AB/3224/2022 FIXED	ABDUL HAKIM <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
65	AB/3310/2022 FIXED	SHYAM KISHORE RAI <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. R S MISHRA MR K J SAIKIA	PP, ASSAM
66	AB/3340/2022 FIXED	SAMUJAL BORA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
67	AB/3590/2022 FIXED	PALLAB SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR. P BOIRAGI MR. S J SARMAH MR. P C R DAS	PP, ASSAM
68	AB/3661/2022 FIXED	JAHIRUL ISLAM TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
69	AB/3706/2022 FIXED	SULEMAN HOQUE <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
70	AB/3758/2022 FIXED	ARFAT ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
71	AB/3769/2022 FIXED	SAJID KHAN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
72	AB/3798/2022 FIXED	SHAHAJAHAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR M Z SHAH MR A S SK	PP, ASSAM
73	AB/3815/2022 FIXED	JANAB ALI @ JANAF ALI <b>Versus</b> THE STATE OF ASSAM	MRS. K K CHOUDHURY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANAR	13-12-2022	To	08-02-2023
3)	MR. M ISLAM	20-12-2022	To	09-01-2023
4)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
5)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
6)	MR. P PATHAK	03-01-2023	To	27-01-2023
7)	MR. R BORUAH	05-01-2023	To	11-01-2023
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10)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
11)	MR. N J GOGOI	09-01-2023	To	09-01-2023
12)	MR. M SARANIA	09-01-2023	To	09-01-2023

13) MR. R K JAIN

09-01-2023

To 10-01-2023

14) MR. I ALAM

09-01-2023

To 19-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday,9th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS**

**IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/1985/2018	TIPJAN BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B J TALUKDAR MR. P TALUKDAR MRS. S SARMA	GA, ASSAM MR. N. K. DEBNATH, SC, P&RD
2	WP(C)/294/2020 WITH WP(C)/8215/2019 (D/O)	LALAN VERMA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. P BORDOLOI MS M NIROLA	SC, HEALTH
3	WP(C)/2996/2020 FIXED	RANJAN KR. ROY AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MD A HUSSAIN MR. A S CHOUDHURY	GA, ASSAM MR. S BORA, SC, BTC (R-4 TO 8) MR. R BORPUJARI, SC, REVENUE DEPTT. (R-1,2,3) SC, FINANCE SC, BTADC SC, REVENUE
4	WP(C)/6/2021 FIXED	MUSSTT. FULERUN NESSA BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, AG MR. S K MEDHI (R-6) MR. R K TALUKDAR (R-6) SC, IRRIGATION SC, PENSION SC, FINANCE
5	WP(C)/1914/2021	GAUTAM KR. DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MS. A DEVI	SC, INDUSTRIES SC, FINANCE
6	WP(C)/4435/2021 FIXED	YOUSUF ALI AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	GA, ASSAM SC, AG SC, FINANCE SC, REVENUE

7	WP(C)/5096/2021 FIXED	GAUTAM BASFORE <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR F KHAN MR U CHAUDHURY MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, GHC SC, FINANCE
8	WP(C)/5131/2021	SAMIR DEY <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. D SUR MS. S PARVEEN MR. I CHOUDHURY MR. N K MURRY	MR G JALAN (R-2 TO 10) ASSTT.S.G.I.
9	WP(C)/5345/2021 WITH WP(C)/5331/2021 (D/O)	AHMED HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
	<b>WITH</b>			
10	WP(C)/5293/2021	SAMIRAN DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
	<b>WITH</b>			
11	WP(C)/5339/2021	RANJAN BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E AG, ASSAM
	<b>WITH</b>			
12	WP(C)/5343/2021	MD. HIBJUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E AG, ASSAM
	<b>WITH</b>			
13	WP(C)/5417/2021	SRIKANTA MONI SINGHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG SC, P H E
	<b>WITH</b>			
14	WP(C)/5418/2021	SUNIT BHUSAN MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, AG MR. S K MEDHI (R-6) SC, P H E
	<b>WITH</b>			
15	WP(C)/6315/2022	DHIRENDRA ROY @ DHIRENDRA KUMAR ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, AG SC, P H E
16	WP(C)/6008/2021 B/O	DHIRENDRA PATWORY AND 16 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. B CHETRI MR P BHATTACHARJYA	GA, ASSAM MR. J I BORBHUIYA (R-11) MS F BEGUM (R-11) MR. L MOHAN (R-11) MR S N ADHYAPAK (R-5,6,8,10,13) MS B DAS MR S N ADHYAPAK (R-5,6,8,10,13) MR. A PHUKAN (GAD) MS S PARVEEN (R-15) MR. N BARMAN (R-15) SC, FINANCE
	<b>WITH</b> I.A.(Civil)/229/2022 <b>in</b> WP(C)/6008/2021	DHIRENDRA PATWORY AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 15 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM SC, SAD SC, FINANCE
17	WP(C)/367/2022 CAVT. NO.00322/022, FIXED	PRABIR CHANDRA KAKATI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. A DAS MR. N K NEOG	GA, ASSAM MR. D C BORAH (r-5) MR. B CHOUDHURY (r-8,9) MR. B GOGOI (r-8,9) DR ANKIT TODI (r-6) MR P NAYAK (R-7) MS RUKMINI BARUA (R-7) MS PADMINI BARUA (R-7) ASSTT.S.G.I. FOR CAVEATOR SC, UPSC



18	WP(C)/729/2022	BIMAL PAYENG <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MS. C BARMAN	MR. J K GOSWAMI, GA, ASSAM (R-2,3,4,6) MR T THAKURIA, SC, ELE. EDU. DEPTT, ASSAM (R-7) SC, EDU MR. P NAYAK, SC, FINANCE DEPTT. (R-1,5) SC, P AND R.D.
19	WP(C)/1785/2022	SURAJIT BARMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, P AND R.D.
	<b>WITH</b>			
20	WP(C)/482/2022	ATIQR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, P AND R.D. MR. D J DAS
	<b>WITH</b>			
21	WP(C)/597/2022	ABDUL KARIM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS N GAUTAM	SC, P AND R.D.
	<b>WITH</b>			
22	WP(C)/1543/2022	AMANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, P AND R.D.
23	WP(C)/2003/2022	SANKARI BALA DAS AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MS M ROY	GA, ASSAM SC, HEALTH
24	WP(C)/2639/2022 B/O	HEMALATA DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. F H AHMED	SC, ELEM. EDU MR R GHATAK (r-7) MR. DITUL DAS (r-7) MR. R RAHMAN (r-7) SC, TREASURY SC, FINANCE
25	WP(C)/2992/2022	RANJIT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N BORAH MR H MAZUMDER	SC, PWD
26	WP(C)/3606/2022	UMESH CH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N BARMAN MS. R SALOI T TIMUNGPI MS. J BARMAN	GA, ASSAM SC, AG MR. S K MEDHI (r-5) SC, PWD
27	WP(C)/3861/2022	AJAY KR RAY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
28	WP(C)/4031/2022 B/O	RUPANGSHU NATH <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S NATH MR J DAS	ASSTT.S.G.I.
29	WP(C)/4146/2022	MISOR UDDIN SK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S DAS MRS S MALAKAR MS. J GHOSH	GA, ASSAM
30	WP(C)/4149/2022 B/O	BIMAL RAY <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR MINTU SAIKIA MR. N ISLAM MS TH A DEVI	MS. B SARMA ASSTT.S.G.I.
31	WP(C)/4957/2022 B/O	ANWAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	GA, ASSAM MR. S S ROY ASSTT.S.G.I.
	<b>WITH</b>			
32	WP(C)/4954/2022	MANJUR AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	GA, ASSAM MR. S S ROY ASSTT.S.G.I.
33	WP(C)/5451/2022	RANJIT BORO AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	SC, HEALTH SC, FINANCE
34	WP(C)/5480/2022	CHAITALI DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N ALAM R K MR. A RAHMAN	GA, ASSAM SC, EXCISE DEPTT.

35	WP(C)/5713/2022 B/O	ROFIQUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M KHAN MR. A BURAGOHAİN MR. J RAHMAN	GA, ASSAM MR. K R PATGIRI (r-6) MS CHITRALEKHA DAS (r-6) MS. U HAZARIKA (r-6) MS K BARMAN (r-6) ASSTT.S.G.I.
36	WP(C)/5918/2022	UMESH CHANDRA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D K DAS MR. K SINGHA MS. P BHUYAN	GA, ASSAM SC, GDD SC, GMC SC, FINANCE DEPTT.
37	WP(C)/7060/2022 B/O	SYED FARUK KAIM ABDULLA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MRS. K DEVI B. M. KALITA MS S A KHALIFA	SC, SEC. EDU. GA, ASSAM
38	WP(C)/7230/2022	PARAG MEDHI <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. R SARMA MR. K KONWAR	DY.S.G.I.
<b><u>ORDERS</u></b>				
39	Cont.Cas(C)/154/2016	BRAHMA RAM DAS <b>Versus</b> ASHAK KUMAR DAS and ORS	MS.K DEVI MS.K DAS	MS.M BHATTACHARJEE(R-3) MR.P N GOSWAMI R MS.J TAMULI(R-3)
40	Cont.Cas(C)/408/2016	BISHNU DEO ROY <b>Versus</b> RAJESH PRASAD and ANR.	MR.S C BISWAS MS.L HAZARIKA MS.J BORAH MS.A DAS MR. S BISWAS	MR.D SAIKIA(R-1) MR.R BORPUJARI(R-1) MR.P N GOSWAMI(R-2) MR.B GOGOI(R-1) MR.P NAYAKR-1 MR.I KALITA(R-2) MR.R R GOGOI(R-2)
41	Cont.Cas(C)/589/2016 WITH WP(C)/3894/2013 (D/O)	SAILENDRA KUMAR BORAH and 22 ORS <b>Versus</b> F.M. JAKIR and ORS.	MR. R SARMA MR. S TAI	MR. H BURAGOHAİN MR. D SAIKIA (R5) MR. T C CHUTIA MR. B GOSWAMI MR. K K DUTTA (R6) MR. B GOGOI (R5, R6) MS. N DAS MR P NAYAK (R5, R6) MR D K ROY MISS. M BORAH MS. I KAKATI MR. S HAZARIKA MR. P KAKATI
<b>WITH</b>				
42	Review.Pet./102/2022	THE STATE OF ASSAM <b>Versus</b> SAILENDRA KUMAR BORA AND 25 ORS.	MR P NAYAK	
43	Cont.Cas(C)/90/2017	SODOU ASOM JANA SHASTHYA ROKSHOK SONTHA <b>Versus</b> SAMIR KUMAR SINHA, I.A.S.	MR.M AHMED MS. S NAZNEEN MR.P SARMA	MR B GOGOI MR. K M HASSAN SC, HEALTH
44	WP(C)/4080/2017	DR. ALOKESH CH. ROY <b>Versus</b> THE STATE OF ASSAM	MR.M J BARUA	GA, ASSAM MR.A MANNAF (R-3) MR.B GOGOI (SC, DEPARTMENT OF HEALTH) MRA K AHMED (R-3) MR.J ALAM (R-3)
<b>WITH</b>				
45	WP(C)/7691/2016	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.S RAHMAN MR. M AHMED	MR.D P BORAHSC, HEALTH
46	Cont.Cas(C)/121/2019	JYOTISH CHANDRA BARO <b>Versus</b> ALOK KUMAR AND ORS	MR. U K DAS	MR D KALITA (R-7,8) MR. D NATH (R-7,8) MR. R DHAR (R-9) MR M DEY (R-9)

47	Cont.Cas(C)/263/2019	PRADIP KUMAR BASUMATARY AND 6 ORS. <b>Versus</b> BIREN CH. PHUKAN, IAS and ORS.	MR. S BISWAS MR. A BORO	MR. D SAIKIA (r-3) MR. A K BHUYAN MR. S BORA (r-3) MS. R B BORA (r-3) MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS S SARMA HAZARIKA MR T TASHI MS. Y S PHOM
48	WP(C)/6067/2019	RUPESWAR SAIKIA AND 55 ORS. <b>Versus</b> THE STATE OF ASSAM AND 20 ORS.	MR. H RAHMAN MR I HASIEB	SC, PNRD GA, ASSAM MR. R BARUAH MR. N M DUTTA MR. S C KHOUND SC, FINANCE
49	WP(C)/6647/2019	ARVIND KUMAR SINGH <b>Versus</b> THE GENERAL MANAGER (HUMAN RESOURCE) AND 4 ORS.	S BORGHAIN MR BAPLU CHAKMA MR SUBHRAJIT SAIKIA	MS. S SENAPATI MR. W SHARMA
50	Cont.Cas(C)/33/2022 FIXED	KUMUD THAKURIA @ KUMUD KUMAR DAS <b>Versus</b> PABINDRA KUMAR NATH	MR. M A SHEIKH K U AHMED MS F INTAZ	MR D KALITA MR. D NATH
51	<b>WITH</b> WP(C)/5935/2021	KUMUD THAKURIA @ KUMUD KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM
52	Review.Pet./71/2022 WP(C)/5217/2020 (D/O)	KONIKA DUTTA AND 6 ORS. <b>Versus</b> HRIDAY JYOTI KALITA AND 5 ORS.	MR P KATAKI MRS R BEGUM MS. M DEVI	GA, ASSAM SC, EXCISE DEPTT.
53	<b>WITH</b> I.A.(Civil)/420/2022 <b>in</b> Review.Pet./71/2022	SMTI. KONIKA DUTTAAND 6 ORS. <b>Versus</b> HRIDAYJYOTI KALITA AND 5 ORS	MR. P KATAKI	GA, ASSAM SC, EXCISE DEPTT.
53	Cont.Cas(C)/426/2022 FIXED	NITYANANDA RABHA <b>Versus</b> PABITRA RAM KHAUND AND 3 ORS.	MR. T DEURI MRS. R S DEURI J RABHA MS T WAPANGLA MR D KALITA	
54	Cont.Cas(C)/635/2022	MOYNA KHATUN <b>Versus</b> GYANENDRA DEV TRIPATHI AND 2 ORS.	MR. M HUSSAIN	MR. D SAIKIA (R-1,2) MR. R BORPUJARI (R-1,2) MS. N BORDOLOI (R-1,2)
55	I.A.(Civil)/3118/2022 <b>in</b> WP(C)/3756/2019	BHUBAN CHANDRA GOGOI <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. R P HAZARIKA	SC, APDCL
55	<b>WITH</b> WP(C)/3756/2019	BHUBAN CHANDRA GOGOI <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. R P HAZARIKA	MR. P BHOWMICK MRS R DEKA SC, APDCL
55	<b>WITH</b> I.A.(Civil)/950/2021 <b>in</b> WP(C)/3756/2019	BHUBAN CHANDRA GOGOI <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. R P HAZARIKA	SC, APDCL
56	WP(C)/3899/2022 FIXED	HRISHIKESH RAY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR A V SINGH MR W R MEDHI	SC, P AND R.D. SC, APSC
57	WP(C)/5598/2022	BABAR ALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A ISLAM	SC, AG (A AND E) SC, P AND R.D.

58 WP(C)/5736/2022  
FIXED

MANASH PRATIM BARUAH AND ANR  
**Versus**  
THE STATE OF ASSAM AND 4 ORS

MR. JYOTIRMOY ROY  
MR. S SARMA  
MR. R HAZARIKA  
MR. C CHAKRAVARTY  
MR D DAS  
MS E NATH

GA, ASSAM

59 I.A.(Civil)/24/2023  
B/O, WITH WP(C)/8289/2022  
(D/O)  
**in** WP(C)/8289/2022

THE GAUHATI UNIVERSITY,  
**Versus**  
NABAJIT BARMAN AND 209 ORS.

MR B M DEKA  
GA, ASSAM  
MR. U K NAIR  
MS D MAHANTA

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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
3)	MR. M ISLAM	20-12-2022	To	09-01-2023
4)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
5)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
6)	MR. P PATHAK	03-01-2023	To	27-01-2023
7)	MR. R BORUAH	05-01-2023	To	11-01-2023
8)	MR. P C DEY	17-01-2023	To	18-01-2023
9)	MR. S SHARMA	09-01-2023	To	10-01-2023
10)	MR. A K PURKAYASTHA	09-01-2023	To	10-01-2023
11)	MR. N J GOGOI	09-01-2023	To	09-01-2023
12)	MR. M SARANIA	09-01-2023	To	09-01-2023
13)	MR. R K JAIN	09-01-2023	To	10-01-2023
14)	MR. I ALAM	09-01-2023	To	19-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,9th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH(MAC.APP.) AND SPECIAL LIST(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AFTER RISING OF THE THE DIVISION BENCH COMPRISING OF HONOURABLE MR. JUSTICE S.SHYAM AND HER LADYSHIP, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>				
1	Bail Appln./91/2023 B/O	DIBYA JYOTI GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS L BORUAH MS M BORAH MS M BORAH MR. B B BORAH	PP, ASSAM
<b><u>ADMISSION</u></b>				
2	Crl.Pet./479/2018 WITH LCR 1 FILE, B/O	ARUP RAJBANGSHI AND 3 ORS. <b>Versus</b> STATE OF ASSAM AND ANR.	MR. M SARANIA MS. I KEITZAR	MR. A ROSHID (R2) MS. M R DEVI (R2) PP, ASSAM
3	Crl.Pet./762/2018 WITH LCR 1 FILE, B/O	JIAB UDDIN BARBHUIYA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A H ALAMGIR	MR. H A LASKAR (R-2,3) PP, ASSAM
4	Crl.Rev.P./32/2020 FIXED	SHYAMAL KUMAR MAHANTA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. U C RABHA MR. P K DAS MR. S M SARMA MR. M M DEKA	MR. R KONWAR PP, ASSAM
5	Crl.Rev.P./38/2021 WITH LCR 4 FILES, FIXED	DALIM GOGOI @ DALIM KUMAR GOGOI <b>Versus</b> SMTI. CHANDRA PRAVA DAS	MR. K M HASSAN	MR. T BARUAH (R-1) MR H BEZBARUA (R-1) MR. P BOIRAGI (R-1) MR. S J SARMAH (R-1)
6	Crl.Pet./70/2022 WITH LCR 1 FILE, FIXED	DILIP KUMAR SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P BORAH MRS K M SAIKIA	MR. P N GOSWAMI (r-2) MR B CHOUDHURY (r-2) MR. K P PATHAK (r-2) PP, ASSAM
<b><u>ORDERS</u></b>				
7	I.A.(Crl.)/273/2020 WITH LCR. in Crl.A./118/2010	BIPUL DAS <b>Versus</b> THE STATE OF ASSAM	MR D N BHATTACHARYYA	PP, ASSAM

	<b>WITH</b> Crl.A./118/2010	BIPUL DAS, <b>Versus</b> STATE OF ASSAM,	MR.B C DAS MRD N BHATTACHARYA MR. U DUTTA	PP, ASSAM
8	Crl.Pet./498/2020	BIRAJ ALI AND ANR. <b>Versus</b> ABDUL KHALEK AND 5 ORS.	MR. N N KARMAKAR MUSTAFIJUR RAHMAN	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY MR B KALITA
9	Crl.Pet./701/2021 B/O	RANJAN GHOSH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C GOGOI	PP, ASSAM
10	Crl.A./159/2022 WITH LCR 5 FILES, FIXED	JITUMONI MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/381/2022 <b>in</b> Crl.A./159/2022	JITUMONI MAHANTA <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
11	CRP(IO)/292/2022 B/O	RASHIDA KHATUN MAZUMDER AND 15 ORS <b>Versus</b> SAHAB UDDIN BARBHUIYA	MS. R CHOUDHURY MR N RAHMAN	MR M J QUADIR MR D J HALOI
12	Crl.Rev.P./568/2022 FIXED	AMLAN JYOTI BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MR D GOGOI(SC,Forest Deptt.) PP, ASSAM
13	Crl.Pet./875/2022 B/O	PROMOD CH DAS @ PROMOD DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J C GOGOI	PP, ASSAM
14	Crl.Pet./1205/2022 WITH LCR 2 FILES, FIXED	NURUL HUDA BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K A MAZUMDER MR E AHMED M. ROBBANI	PP, ASSAM
	<b>WITH</b>			
15	Crl.Pet./1193/2022	NURUL HUDA BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K A MAZUMDER MR E AHMED MR A HAI M. ROBBANI	PP, ASSAM
16	Crl.Pet./1260/2022 WITH LCR 1 FILE, FIXED	MD HUSSAIN ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ MR R HOQUE	PP, ASSAM
17	Crl.L.P./3/2023	M/S ARUNA TEXTILES <b>Versus</b> NANI GOPAL GOSWAMI	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	
	<b>WITH</b>			
18	Crl.A./10987/2022 (Filing Number)	M/S ARUNA TEXTILES <b>Versus</b> NANI GOPAL GOSWAMI. A	MR S A BARBHUYAN	
<b>HEARING</b>				
19	Crl.A./63/2011 WITH LCR 6 FILES, FIXED	PUNYA KANTA DAS <b>Versus</b> STATE OF ASSAM	MR.B M CHOUDHURY MS. B SARMA, AMICUS CURIAE MS.S CHOUDHURY	PP, ASSAM
20	Crl.Pet./11/2022 WITH LCR 2 FILES, FIXED	BHASKAR JYOTI DAS AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED	MR H R A CHOUDHURY (R- 2) MR. I A HAZARIKA (R-2) MR. H ALI (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
3)	MR. M ISLAM	20-12-2022	To	09-01-2023
4)	MR. S K SAHARIAH	21-12-2022	To	10-01-2023
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12)	MR. M SARANIA	09-01-2023	To	09-01-2023
13)	MR. R K JAIN	09-01-2023	To	10-01-2023
14)	MR. I ALAM	09-01-2023	To	19-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,9th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 22**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	MACApp./539/2018 PART-HEARD, WITH LCR, BY SLIP	MISS RUSHI @ RUCHI THAPA <b>Versus</b> M/S ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BORUA	MS S MOCHAHARI (R1) MR S DUTTA (R1) MR P DEKA (R2 & R3) MS. M CHOUDHURY (R1) MR. B BORAH (R2 & R3) MR. N GOSWAMI (R2 & R3) MR K ROY (R2 & R3) MR. C SHARMA (R1) MS M GAZLOO (R1)
2	MACApp./36/2012 WITH LCR	SEEMA PAUL AND 4 ORS <b>Versus</b> THE REGIONAL MANAGER, NATIONAL INSURANCE CO. LTD. and ORS,	MR.S C BISWAS MR. A R AGARWALA MR.R HUSSAIN MD.K ALI MS.R LAILA	MS. R D MOZUMDAR (r-4) MR.R C PAUL MS.S ROY MS. C MOZUMDAR (r-4) MR. S P SHARMA (r-4)
3	MACApp./171/2016 CAVT. NO. 476/2016 WITH LCR	ICICI LOMBARD GENERAL INSURANCE CO LTD <b>Versus</b> SMTI JUNEY ROSE KHARORAN and 5 ORS	MR. R GOSWAMI MS. M SAIKIA	MR. M TALUKDAR MS. D KALITA FOR CAVEATOR
	<b>WITH</b> CO/16/2017 <b>in</b> MACApp./171/2016	SMTI JUNEY ROSE KHARPRAN and 3 ORS <b>Versus</b> ICICI LOMBARD GENERAL INSURANCE CO LTD	MR.M TALUKDAR MS.D KALITA	
4	MACApp./48/2017 WITH LCR	MD NUR JAMAL SK <b>Versus</b> SRI BHABESH DEKA and ANR	MR.A R AGARWALA MR.N ALAM R K	MR.R C PAUL(R-3) MR. S BASUMATARYR-3
5	MACApp./93/2017 WITH LCR	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MUSTAFIZUR RAHMAN and 3 ORS	MS.N MODI MR.N KALITA MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR. M KHAN KAKALI DEVI
6	MACApp./654/2017 WITH LCR 2 FILES	SRI KAMAL RABHA <b>Versus</b> UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.K SARMA MR.D DAS MR.B J TALUKDAR	MS. R D MOZUMDAR MD. A AHMED MS. C MOZUMDAR MR. S P SHARMA
7	MACApp./616/2017	SMTI RINA KALITA and 2 ORS <b>Versus</b> UNITED INDIA INSURANCE CO. LTD and 2 ORS	MR.K SARMA MR.D DAS MR.B J TALUKDAR	MS. R D MOZUMDAR A AHMED MS. C MOZUMDAR MR. S P SHARMA



8	MACApp./129/2019 WITH LCR	SRI GIRINDRA MALAKAR and 3 ORS, <b>Versus</b> THE DIVISIONAL MANAGER, UNIVERSAL SOMPO GENERAL INSURANCE CO. LTD	MR. M TALUKDAR MS. D KALITA	MR. S BHUYAN MR. R GOSWAMI(R-3) MS. M SAIKIA(R-3) MS. P BORTHAKUR(R-3)
9	MACApp./199/2020 WITH LCR	ORIENTAL INSURANCE CO LTD <b>Versus</b> SWEETY KAPOOR HUSSAIN AND 5 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. SK S N MOHAMMAD MR. S K SANGANERIA MR. N BHATRA MS. P BARUAH
<b>WITH</b> I.A.(Civil)/3040/2022 <b>in</b> MACApp./199/2020		SWEETY KAPOOR HUSSAIN AND 2 ORS <b>Versus</b> ORIENTAL INSURANCE CO LTD AND 3 ORS.	MR G JALAN MS. C MOZUMDAR MR. S P SHARMA	MS. R D MOZUMDAR

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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
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14)	MR. I ALAM	09-01-2023	To	19-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday,9th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION (BA)</u></b>			
1 Bail Appln./71/2023	DIPANKAR DEY <b>Versus</b> THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
2 Bail Appln./76/2023	RESHMA AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	
3 Bail Appln./78/2023	ALA UDDIN@MD ALA UDDIN@MO ALA UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	PP, ASSAM
4 Bail Appln./79/2023	MD RAJEK ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P THAKURIA MS. D KHAKHALARY	PP, ASSAM
5 Bail Appln./80/2023	RIJAUL ALI@BITU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
6 Bail Appln./89/2023	PRASENJIT DHAR <b>Versus</b> THE STATE OF ASSAM	MR A HUSSAIN MR M RAHMAN MS M BEGUM	PP, ASSAM
7 Bail Appln./96/2023	RATUL ALI <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD MS S DEVI	PP, ASSAM
8 Bail Appln./97/2023	BISHNU KANT SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
<b><u>MOTION</u></b>			
9 Crl.Pet./501/2022	SOMA MOHURY <b>Versus</b> BACCHU MOHURY AND 3 ORS	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM

10	Crl.Pet./1218/2022 FIXED	SHIVAM YADAV <b>Versus</b> THE STATE OF ASSAM	MR S C DAS MR P BURAGOHAIN	PP, ASSAM
11	Crl.Pet./1303/2022 B/O	SURUJ KHANIKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. U K DEKA MS. P BORAH	PP, ASSAM
12	Crl.Pet./1341/2022	ATIQRUR RAHMAN @ THAKUR AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	PP, ASSAM
13	AB/3579/2022 FIXED	GAYATRI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
14	Crl.Rev.P./6/2023	SEKH MANSUR ALI @ SK MANSUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G CHAMUAH	PP, ASSAM
15	Crl.Rev.P./7/2023	AKASH BHUMIJ <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR I HASSAN	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/7/2023 <b>in</b> Crl.Rev.P./7/2023	AKASH BHUMIJ <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR I HASSAN	PP, ASSAM
16	Crl.Rev.P./8/2023	BIVA RANI DEBBARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	PP, ASSAM
17	Crl.Rev.P./9/2023	JIA UDDIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A M BARBHUIYA MS A BEGUM B. PATHAK S. M. ZINNA	PP, ASSAM
18	Crl.Rev.P./10/2023	MAKLUSUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. P ADHIKARI	PP, ASSAM
19	Crl.Rev.P./11/2023	RAJU KALITA <b>Versus</b> DHANADA PATHAK	MR P KATAKI MR D CHAKRABORTY	
20	Crl.Pet./11/2023	MAMTA DAS CHOWDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
21	Crl.Pet./12/2023	ABDUL KHAYER <b>Versus</b> THE STATE OF ASSAM AND ANR	MD. I HUSSAIN MD A RAHMAN	PP, ASSAM
22	Crl.Pet./14/2023	DIPALI CHETRY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S T ADNAN	PP, ASSAM
23	AB/46/2023	SARBESWAR RABHA AND 9 ORS <b>Versus</b> THE STATE OF ASSAM	MR T RAJBONGSHI MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA	PP, ASSAM
24	AB/48/2023	JIA UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA B. PATHAK S. M. ZINNA	PP, ASSAM
25	AB/51/2023	ABDUS SAMAD AHMED <b>Versus</b> THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
26	AB/53/2023	MD JAIN UDDIN <b>Versus</b> THE STATE OF ASSAM	MR P SONOWAL MR A DEKA MR. S DEORI	PP, ASSAM
27	AB/56/2023	MATALEB <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED	PP, ASSAM
28	AB/61/2023 B/O	TARUN DIHINGIA <b>Versus</b> THE STAE OF ASSAM	MR. M K DEURI	PP, ASSAM

29	AB/65/2023	SAMAD TALUKDAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM MS C DAS	PP, ASSAM
30	AB/66/2023	PRABHAT RAJBONGSHI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
31	AB/69/2023	NURJAMAL ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
32	AB/72/2023	ANIRBAN MITRA@SONU <b>Versus</b> THE STATE OF ASSAM	MR. K C ROY MR. A KHAN	PP, ASSAM

**BAIL HEARING (BA)**

33	Bail Appln./3625/2022 FIXED	TARUN BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
34	Bail Appln./3637/2022 FIXED	TARUN BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
35	Bail Appln./3648/2022 FIXED	TARUN BASUMATARY AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR	PP, ASSAM
36	Bail Appln./3655/2022 FIXED	RIJWAN MALLIK <b>Versus</b> THE STATE OF ASSAM	MR. H ALI	PP, ASSAM

**BAIL HEARING**

37	AB/3083/2022 FIXED	MOYNA MIYA BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A H M R CHOUDHURY	PP, ASSAM
38	AB/3292/2022 FIXED	RABIN DAS <b>Versus</b> THE STATE OF ASSAM	MR R SARKAR	PP, ASSAM
39	AB/3497/2022 FIXED	RATNESWAR SWARGIARY <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR. A H CHOUDHURY	PP, ASSAM
40	AB/3511/2022 FIXED	SANTOSH KUMAR TIWARI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. D K JAIN MR K JAIN	PP, ASSAM
41	AB/3514/2022 FIXED	SAMARJYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
42	AB/3580/2022 FIXED	FAHMIDA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
43	AB/3591/2022 FIXED	RAJDIP BHUYAN <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	PP, ASSAM
44	AB/3594/2022 FIXED	PARAMA PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR H TALUKDAR B R BRAHMA MR. R SARMA	PP, ASSAM
45	AB/3620/2022 FIXED	TAPAN CHANDRA PATOWARY @ TAPAN PATOWARY <b>Versus</b> THE STATE OF ASSAM	MR. J PATOWARY MR. M S HUSSAIN	PP, ASSAM
46	AB/3659/2022 FIXED.	KABITA DEVI . <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH	PP, ASSAM

**ORDERS**

47	Crl.A./119/2021 WITH LCR 3 FILES	ABDUL HAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR. M A SHEIKH MD A S AHMED MR. A AHMED MS F INTAZ MR. I U CHOWDHURY	PP, ASSAM SC, CUSTOMS
	<b>WITH</b> I.A.(Crl.)/272/2021 <b>in</b> Crl.A./119/2021	ABDUL HAI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M A SHEIKH MD A S AHMED MS F INTAZ	PP, ASSAM SC, CUSTOMS
48	Crl.Rev.P./362/2022	SUMITA MAZUMDAR <b>Versus</b> DEBASISH MAZUMDAR	MR. M NATH MR. A ROY MS. S RAJKUMARI	MR. K BHATTACHARJEE MR. S DAS MS B TALUKDAR
49	Crl.Rev.P./562/2022 FIXED	FARDIN AKHTER <b>Versus</b> ROSELINE FIROZ	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	
50	I.A.(Crl.)/750/2022 FIXED <b>in</b> Crl.Rev.P./9996/2022	UTPAL KUMAR SARMA <b>Versus</b> SABITA DEKA	MR R CHAKRAVORTY MS. M DEV MS P DEB MS N DEB MS. R. ENGJAIFI S RABHA	
	<b>WITH</b> Crl.Rev.P./9996/2022 (Filing Number)	UTPAL KUMAR SARMA <b>Versus</b> SABITA DEKA A	MS. M DEV	
51	Crl.Pet./1241/2022 FIXED	RAHUL BAJAJ <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. S SHARMA MR. B B KAKATI	PP, ASSAM
		<b>HEARING</b>		
52	Crl.Rev.P./269/2011 PART-HEARD, WITH LCR 8 FILES, FIXED	SUREN CH. RAJA <b>Versus</b> SMTI RUMI RAJA HAZARIKA and ANR	MR.A R MEDHI MS M BHATTACHARYA MS.M MAHANTA	PP, ASSAM
53	Crl.Pet./225/2021 WITH LCR 1 FILE, FIXED	MADHAB NEOG <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. S BOIRAGI MR. D GOGOI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/01/2023

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2)	MR. P KHATANAR	13-12-2022	To	08-02-2023
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